

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI - 5

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A. No. 18/2009
O.A./TA/ NO.....2009
R.A./CP/NO.....2015
E.P./M.P./NO.....2015
M.P. 14/2009
M.P. 123/2009 & 124/2009

1. Order Sheets.....3.....pg.....1.....to.....5/.....

MP 14/2009 P/03
MP 123/09 P/01
MP 124/09 P/01

2. Judgment/ order dtd. 13.03.2010 pg.....1.....to.....5/.....

Judg/MP 14/2009 to 6.1.2010 pg. 1 to 2
MP to 6.1.2010 1 to 2

3. Judgment & Order dtd.....received from H.C. / Supreme Court.

4. O.A. 18/2009page.....1.....to.....25/.....

5. E.P./M.P./24/09.....page.....1.....to.....6/.....

MP 123/09

Page 1 to 7/.....

to 6/.....

to 6/.....

6. R.A./C.P.page.....to.....

7. W.S. 2/leafPage.....1.....to.....4/.....

8. Rejoinder 2/leafpage.....1.....to.....5/.....

9. Replypage.....to.....

10. Any other paperspage.....to.....

SD 08/07/2015

SECTION OFFICER (JUDL.)

S.P. 2/leaf

CENTRAL ADMINISTRATIVE TRIBUNAL
CIVIL HABEAS PETITION:

ORDERSHEET

1. original Application No. 18/09
2. Misc Petition No. 1
3. Contempt Petition No. 1
4. Review Application No. 1

Applicant(s) Pratap Ch. Roy & (5) others

Respondents M.C. T. Form

Advocate for the Applicant(s) H. Das, B. K. Das

Advocate for the Respondent(s) Ally advocate

Notes of the Registry	Date	Order of the Tribunal
Application is in form C.P. 14/09 6. passed v/c. P.C. 26 No. 396386979 Dated 20.1.09	18.02.2009	None for the Applicant. Call this matter on 20.02.2009.
Dy. Registrar <i>Par</i> 11/2/09	lm	

steps taken with
envelops. Copy served

20.02.2009

Heard Mr. B. K. Das, learned
counsel appearing for the Applicant and
Dr. J. L. Sarkar, learned counsel for the
Railways (on whom a copy of this O.A.
has already been served) and perused
the materials placed on record.

Issue notice to the Respondents
requiring them to file a reply by
09.04.2009.

Call this matter on 09.04.2009.

*Pl. issue notice to the
Respondents requiring them to file
a reply by 09.04.2009.*

Notice copies ordered at 20.2.09
along with M.P. 14/09 served to
the Respondents by the
by Regd. A.P.O. Dated M.N.O. 890-893
25.2.09

PB

87. 3-3-09

M.R. Mohanty
Vice-Chairman

M.R. Mohanty
Vice-Chairman

① O.A. 18 of 2009
Service report
awaited.

② No. wks filed, 09.04.2009

8/4/09.

No written statement has been filed by the Respondents.

Call this matter on 12.5.2009 awaiting written statement from the Respondents.

Send copies of this order to the Respondents in the address given in the O.A.

As per order
dated 9/4/09
copies of this
order send to
D/Sec. ^{lm} ~~for issuing~~
to the respondent
by post.

D/No - 1994 to 1997

Class DT = 24-4-2009
21/4/09.

Notice duly served
on R-1, 2

21/4/09

24.5.09
Vakalatnam
filed by Mr.
B. Devi, Advoc.
for Respondents No.
4.

24/5/09.

N/S not filed.

24
11.05.09.

15.5.09
W/S filed by
Rly. Standing Council
Mr. B. Devi on behalf
of Respondents No. 1, 2, 3, 4

12.05.2009

Written statement is undertaken to

be filed in course of the
learned counsel for the

time to file a re

Call this matter
awaiting rejoinder from the Applicant

Open
/bb/

(M.R.M.
Vice-C

12.05.2009

Written statement is undertaken to

be filed in course of the day. Mr.B.K.Das,
learned counsel for the Applicant prays for
time to file a rejoinder.

Call this matter on 08.06.2009
awaiting rejoinder from the Applicant.

/bb/

4
(M.R.Mohanty)
Vice-Chairman

Rejoinder not
filed.

3
5.6.09.

08.06.2009 In this case written statement has already filed by the Respondents.

Subject to legal pleas to be considered at the hearing, this case is admitted.

Call this matter on 27.07.2009 awaiting rejoinder from the Applicant.

3. Send copies of this order to the Applicant and to the Respondents in the address given in the O.A..

8.6.09 (K.Das)
Send copies ~~address~~ to the Applicant and to the Respondents in the address given in O.A. ~~urgently~~.

RD
8/6/09

/bb/

Order of 08.06.2009
is prepared & send to
the ~~Section~~ ⁱⁿ for issuing
to the applicant & Respondent
by post.
Issued via memo No. 3013

St. 10.6.09

9/6/09

Rejoinder not
filed.

24.7.09

/lm/

27.07.2009 Rejoinder ~~is~~ filed in Court to-day; after serving a copy thereof on the learned counsel appearing for Respondents/Railways.

Call this matter for hearing on 02.09.2009.

M.K.Chaturvedi
Member(A)

M.R.Mohanty
Vice-Chairman

M

28.7.09
Rejoinder filed
by the Applicant
in the Court on
27.7.09. A copy
of the same served
to the Adv. Standing
Counsel,
8/8/09

(M.K.Chaturvedi)
Member(A)

(M.R.Mohanty)
Vice-Chairman

/lm/

02.09.2009 On the prayer of learned counsel for the Respondents, call this matter on 30.10.2009.

M.K.Chaturvedi

M.R.Mohanty

The case is ready
for hearing.

29.10.09

4-

O.A.18/09

30.10.2009

Mr H. Rajbongshi, learned proxy counsel seeks adjournment on behalf of Mr H. Das who has got some personal difficulty.

The case is ready for hearing.

11.11.09

List on 12.11.2009.

(Madan Kr. Chaturvedi)
Member (A)

(Mukesh Kr. Gupta)
Member (J)

/pg/

12.11.2009

On the prayer of the learned counsel for the parties, call this matter on 25.11.2009.

The case is ready for hearing.

24.11.09

(Madan Kumar Chaturvedi)
Member (A)

(Mukesh Kumar Gupta)
Member (J)

25.11.2009

None for the applicant. We noticed that learned counsel is absent for the first time. One more opportunity is given to him.

List on 15.12.09 for hearing.

The case is ready for hearing.

14.12.09

(Madan Kr. Chaturvedi)
Member (A)

(Mukesh Kr. Gupta)
Member (J)

The case is ready for hearing.

/pg/

15.12.2009

List the matter on 06.01.2010.

5.1.2010

(Madan Kumar Chaturvedi)
Member (A)

(Mukesh Kumar Gupta)
Member (J)

5
O.A. 18/09 -5-

6.1.2010

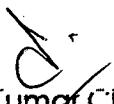
Pleadings are complete. List the

matter for hearing on 4.2.2010.

The case is ready
for hearing.

BB
3.2.2010

/lm/


(Madan Kumar Chaturvedi) (Mukesh Kumar Gupta)
Member (A) Member (J)

The case is ready
for hearing.

BB
22.2.2010

/bb/


(Madan Kumar Chaturvedi) (Mukesh Kumar Gupta)
Member (A) Member (J)

23.02.2010

Heard Mr B.K. Das, learned counsel
for applicant and Mrs B. Devi, learned
counsel for respondents. Hearing
concluded.

For the reasons recorded separately,
O.A. is dismissed. No costs.


(Madan Kumar Chaturvedi)
Member (A)


(Mukesh Kumar Gupta)
Member (J)

22-3-2010
Judgement / Final order
dated 23/2/2010 passed
and sent to the O/J section
for issuing to all the
respondents by post
vide No - 665 to 668
dated - 22-3-2010

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Applications No. 18 of 2009

Date of Decision: 23.02.2010

Shri Prafulla Ch. Das & 5 Ors.

..... Applicant/s
Mr. B.K. Das

..... Advocates for
the Applicant/s

- Versus -

U.O.I & Ors.

..... Respondents
Mrs. B. Devi, Railway Advocate.

..... Advocate for the
Respondents

CORAM:

HON'BLE SHRI MUKESH KUMAR GUPTA, MEMBER (J)

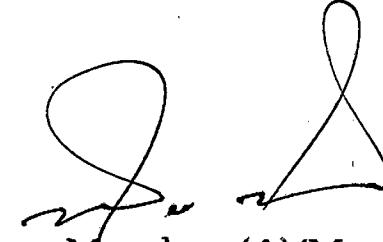
HON'BLE SHRI MADAN KUMAR CHATURVEDI, MEMBER (A).-

1. Whether reporters of local newspapers may be allowed to see the Judgment ? Yes/No

2. Whether to be referred to the Reporter or not ? Yes/No

3. Whether their Lordships wish to see the fair copy
Of the Judgment ? Yes/No

Judgment delivered by



Member (A)/Member (J)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH:**

Original Application No. 18 of 2009

Date of Decision: This, the 23rd day of February 2010.

HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)

HON'BLE MR. MADAN KUMAR CHATURVEDI, MEMBER (A)

1. **Shri Prafulla Ch. Roy**
Son of Shri Keshab Chandra Roy
Resident of Village - Bhati
P.O.- Nityananda, Pin - 781329.
2. **Shri Munindra Deka**
Son of Late Nirmal Deka
C/o Mr. Pratap Bhattacharjee
Samannya Path
Christianbasti
Dispur, Guwahati - 781005.
3. **Shri Nirbhoy Rabha**
Son of Mr. Kshiren Ch. Rabha
Resident of Village - Nabagram
P.O. - Dudhnoi, Pin - 783124
District - Goaipara, Assam.
4. **Shri Dhiraj Kr. Das**
S/o Mr. Thaneswar Das
Resident of Village - Kendukuchi
P.O.- Bhattapara
District- Kamrup, Pin - 781017
P.S. - Azara, Assam.
5. **Shri Mrinal Gogoi**
Son of Late Tikeswar Gogoi
Resident of Village - Barnagaon
P.O.- Karchupathar, Pin- 785621
District - Golaghat, Assam.
6. **Shri Pankaj Deka**
Son of Shri Dalapati Deka
Resident of Village - Betna
P.O. - Betna, Pin - 781366
P.S. - Goreswar
District - Darrang, Assam.

By Advocate: Mr. B.K. Das

...Applicants

-Versus-

1. The Union of India
Represented by the Secretary
To the Government of India
Ministry of Railway, New Delhi - 110001.
2. General Manager
N.F. Railway
Maligaon, Guwahati- 781011.
3. Railway Recruitment Board
Guwahati, District- Kamrup (Metro)
Represented by its Secretary - 781001.
4. The Chairman
Railway Recruitment Board
Guwahati, District - Kamrup (Metro), 781001. ...Respondents

By Advocate: Mrs. B. Devi, Railway Advocate.

O R D E R (O R A L)

HON'BLE MUKESH KUMAR GUPTA, MEMBER (J):

M.A. No. 123/2009 has been filed seeking deletion of Respondent No.1 from the array of parties as no relief is sought against said Respondent.

2. Six Applicants aspiring for the post of Trainee Assistant Station Master, in this O.A. seek direction to the Respondents to select them for said post, with all consequential benefit including costs.
3. Admitted facts are that Employment Notice No: 03 of 2006 had been published in local News Paper on 2nd September 2006 whereby Railway Recruitment Board, Guwahati invited application from eligible candidates for various posts including Trainee Assistant Station Master. Applicants being educationally qualified and eligible applied for said post. They appeared in written examination and had qualified. They also appeared in Aptitude test. The applicants were

confident that they would be finally selected. Ultimately a select list was published on 24th September, 2008, wherein their name did not appear.

4. Their grievance is that, inspite of the fact, they had done in the said Aptitude test extremely well and they were hopeful to qualify, but their name was deleted from final select list. They have submitted representation on 28th September 2008 seeking information regarding procedure of selection, re-assess the answers scripts and thereafter to select them in the said category, which remain unconsidered, till date.

5. Mr. B.K. Das, learned counsel for applicant strongly contended that said selection procedure is vitiated by malice and favoritism. They had legitimate expectation of selection and for extraneous consideration they had been excluded from the final select list though they had passed written test and did extremely well in Aptitude test. Undue favour has been shown to selected candidates.

6. By filing rejoinder, Applicants have contended that they were confident of securing 70% in the written examination and rest of 30% remained for psychological test. It is not known to them what were total marks assigned to them in psychological test. Respondents have tried to avoid disclosing what actual procedure was followed in said test and therefore they are misleading this Tribunal.

7. In the above backdrop, learned counsel for Applicants contended that they are entitled to reliefs as prayed for.

8. By filing reply and contesting the claim laid by Applicants, it was stated that call letters for aptitude test were issued by

Respondent No.3 more than one month ahead of the aptitude test scheduled to be held from 21st July 2008 to 23rd July 2008. The appointed examiner, having the requisite criteria, qualification and expertise in the concerned field having technical experience, examined the candidates in their aptitude test and assessed their performance accordingly. Hence applicants' allegations are baseless and have no legal force. There is no candidate bearing Roll No. 263171038281 who had not answered the question as alleged and yet found place in the list of successful candidates. The correct Roll No. has to be of 14 digits. Ability of a candidate to make a self-assessment about one's own performance with absolute confidence in the test is not acceptable as it is not a typical and common form of examination. Their charge of malice and favoritism was strongly denied.

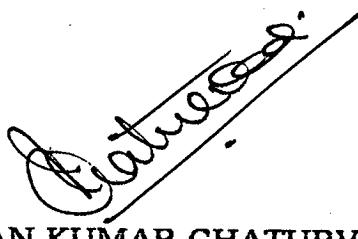
9. It was further emphasized that the psychological aptitude test was done by specialized competent persons, and accordingly, the select list was published. Regarding their representation addressed to EDE (RRB), Railway Board, New Delhi, dated 28th September 2008 it was denied. It was stated that the same had not been received by Railway Recruitment Board, Guwahati.

10. Mrs. B. Devi, learned counsel for Respondents has produced psychological aptitude test's result of all the candidates for the post in question to establish that the applicants had not qualified and were found unsuitable in the post in question. Reliance was also placed on Ministry of Railway, Research Designs & Standards Organization, Lucknow, communication dated 16.04.2007 pointing out the procedure in vogue for deciding the "suitability" of candidates in aptitude test for safety categories post. It was emphasized that all candidates who fail to obtain maximum qualifying score in any of the

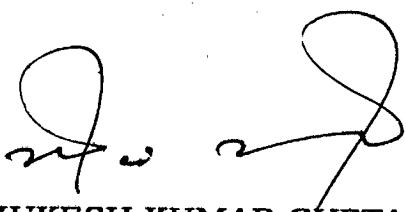
test are referred to as "Not Suitable" in the result sheet and no marks were assigned to them.

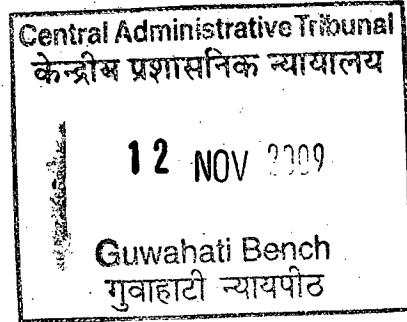
11. We have heard learned counsel Mr. B.K. Das for Applicant and Mrs. B. Devi for Respondents, perused the pleadings and other materials placed on record. On examination of the matter with reference to the pleadings raised as well as the psychological aptitude test result of all the candidates, we are of the considered opinion that present O.A. is based on pure hypothesis and applicant's self serving statement. The fact is that they have not done very well in the aptitude test concerned and therefore declared fail. As already observed hereinabove, we do not find any justification in the said contention raised particularly when the complete result reveals, otherwise. There is no iota of justification in their contention raised. Allegations of favoritism and malice have been made without producing or placing on record any cogent material, warranting recording of conclusion & decision and therefore, there are no reasons to accept the same. Applicants having not succeeded in the aptitude test were rightly declared unsuitable for the posts in question.

12. Having taken a cumulative view of the matter, and in view of discussion made hereinabove, O.A. is found to be bereft of any merit, and as such, dismissed. No costs.


(MADAN KUMAR CHATURVEDI)
Member (A)

/PB/


(MUKESH KUMAR GUPTA)
Member (J)



From :- Mr. B.K. Das,
Advocate for the applicants.

To,
Advocate for the Respondents.

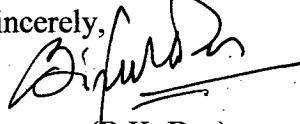
Sub- Filing of a rejoinder affidavit.

Ref- O.A. No. 18/2009
{Shri Prafulla Ch. Roy & Prs. -VS- Union of India & Ors.}

Sir,

Please take notice that a rejoinder affidavit is being filed to the written statement filed by the Respondents in the above reffered case, a copy is enclosed herewith for you.

Received copy.
On behalf of Baru B. Deu
T. R. John
Advocate for the Respondents

Yours sincerely,

(B.K. Das)

ADVOCATE.

11 FEB 2009

गुवाहाटी न्यायालय
Guwahati Bench

District: -Kamrup

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH: AT GUWAHATI

[An application under section 19 of the Administrative Tribunals Act, 1985]

O.A. No. 18 of 2009

Shri Prafulla Ch. Roy & 5 Ors.

.....Applicant

-VERSUS-

Union of India & Ors.

.....Respondents

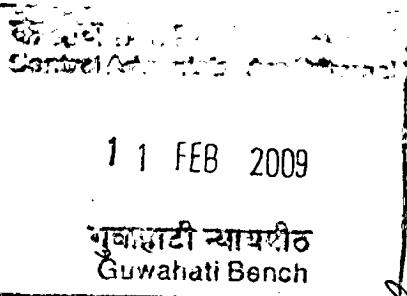
-INDEX-

Sl. Nos.	Annexures	Particulars	Page Nos.
1.		Application	1- 9
2.		Verification	10
3.	A & A1	Copy of the result published Admncombbt. 29.08 on 17.5.2008	11- 14
4.	B & C	Copies of the call letters dated 23.7.2008	15- 20
5.	C	Copy of the select list dated 24.9.2008	21
6.	D	Representation dated 28.9.2008.	22-25

Filed by

B.D.
(H. Das)
ADVOCATE

11/2/09



District: -Kamrup

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: AT GUWAHATI

[An application under section 19 of the Administrative Tribunals Act, 1985]

O.A. No. 18 of 2009

Shri Prafulla Ch. Roy & 5 Ors.

.....Applicant

-VERSUS-

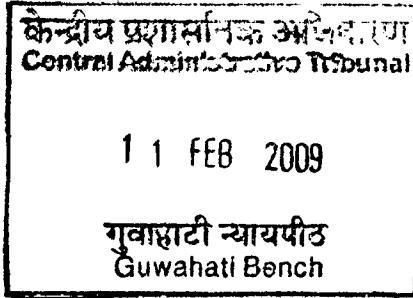
Union of India & Ors.Respondents

SYNOPSIS

The NF Railway issued advertisement No.3/2006 for filling up of certain posts. Total 69 posts advertised for the posts of Trainee Assistant Station Master as mentioned in category 17 of the said advertisement. The applicants having all the aforesaid qualifications and eligibility, they applied for the said posts. The applicants appeared in the written interview held on 30.9.2007 and performed well. The results of the said written interview were published on 17.5.2008 and the applicants were selected in the said written test. The authority thereafter arranged for the next stage of selection for holding of Aptitude test. The authority vide call letters dated 23.7.2008 called the applicants for appearing in the aptitude test to be held at Railway Higher Secondary School at Maligaon. Pursuant to the call letters dated 23.7.2008; the applicants appeared in the aptitude test confidently. The applicants correctly answered the entire questions that were put in the aptitude test. The applicants were confident that they would be finally selected. Thereafter a select list dated 24.9.2008 was published. Most surprisingly, the applicants named did not appear in the said select list. The applicants were shocked and taken aback to get certain selected candidates who confessed that they could not answered the questions in the aptitude test correctly. The applicants want to mention about one of such candidate being Roll No. 263171038281 who cried out while he could not answered any question correctly.

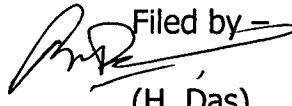
The applicants submitted representation dated 28.9.2008 seeking information regarding procedure of selection, re-assess the answers scripts of the applicants and thereafter to select the applicants to the posts of Assistant Station Master under the category 17 of the Advertisement No.3/2006. Aggrieved by non disposal of the said representation, the applicants filed the present application.

*Filed by:-
 Roy 11/2/09
 Advocate*

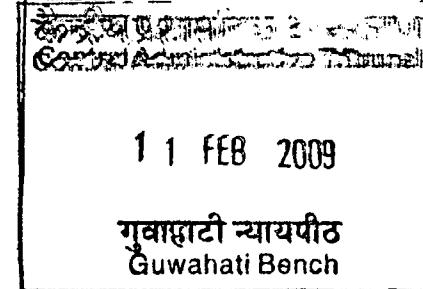


- LIST OF DATES -

1. 02.09.2006 - Advertisement No. 3/2006 published by the Chairman Railway Recruitment Board for 69 numbers of posts of Assistant Station Master at category No.17 of the advertisement.
2. 30.09.2007 - The applicants applied for the said posts and appeared for written interview.
3. 17.5.2008 - The results of written interview published and the applicant were selected.
4. 23.7.2008 - The authority called the applicants for aptitude test.
5. 24.9.2008 - Select was published incorporating those candidates who at all could not answer the questions in the aptitude test and the applicants were not selected inspite of the fact that they done well in the aptitude test.
6. 28.9.2009 - The applicants submitted representation seeking information regarding procedure of selection, re-assess the answers scripts of the applicants and thereafter to select the applicants to the posts of Assistant Station Master under the category 17 of the Advertisement No.3/2006. However, till date, the said representation fails to elucidate response from the authority concerned.

Filed by—

 (H. Das) 11/10/09
 ADVOCATE

District: - Kamrup



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH: AT GUWAHATI

[An application under section 19 of the Administrative Tribunals Act, 1985]

O.A. No. 18 of 2009

Shri Prafulla Ch. Roy & 5 Ors.

.....Applicants

-VERSUS-

Union of India & Ors.

.....Respondents

I. PARTICULARS OF THE APPLICANTS: -

1. Shri Prafulla Ch. Roy,

Son of Shri Keshab Chandra Roy,

Resident of Village- Bhati,

P.O. - Nityananda, Pin- 781329,

District- Barpeta, Assam.

2. Shri Munindra Deka,

Son of late Nirmal Deka,

C/o Mr. Pratap Bhattacharjee,

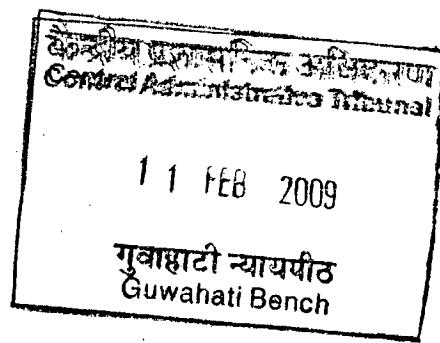
Samannya Path,

Christianbasti,

Dispur, Guwahati-781005.

33
Filed by
Prafulla Ch. Roy & Ors.
Applicants
March 10th Admon 11/2/09

3. Shri Nirbhoy Rabha,
 Son of Mr. Kshiren Ch. Rabha,
 Resident of Village- Nabagram,
 P.O. - Dudhnoi, Pin- 783124,
 District- Goalpara, Assam.



Paragella Ch. Roy

4. Shri Dhiraj Kr. Das,
 S/o Mr. Thaneswar Das,
 Resident of village- Kendukuchi,
 P.O. - Bhattapara,
 District- Kamrup, Pin- 781017,
 P.S. – Azara, Assam.

5. Shri Mrinal Gogoi,
 Son of late Tikeswar Gogoi,
 Resident of Village-Barnagaon,
 P.O.- Karchupathar, Pin. 785621,
 District- Golaghat, Assam.

6. Shri Pankaj Deka,
 Son of Shri Dalapati Deka,
 Resident of village- Betna,
 P.O. - Betna, Pin- 781366,
 P.S. – Goreswar,
 District- Darrang, Assam.

II. PARTICULARS OF THE RESPONDENTS: -

1. The Union of India,

Represented by the Secretary

to the Government of India,

Ministry of Railway, New Delhi. 115701

See
M.P. No.
123/2009

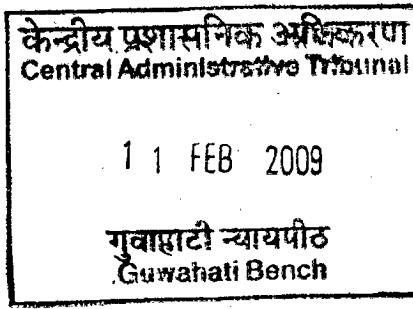
Parimala Ch. Roy

2. General Manager,

N.F. Railway,

Maligaon,

Guwahati- 781011.



3. Railway Recruitment Board,
Guwahati, District- Kamrup(Metro),
Represented by its Secretary. 781001

4. The Chairman,
Railway Recruitment Board,
Guwahati, District- Kamrup(Metro), 781001

**III. PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS
MADE: -**

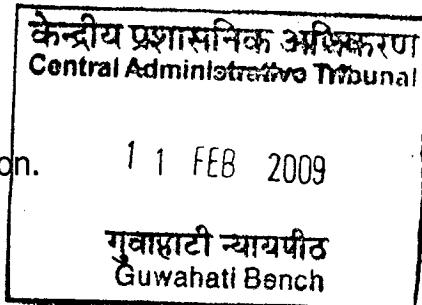
The applicants jointly submitted representation dated 28.9.2008 before the Respondents authorities seeking information regarding procedure of selection, re-assess the answers scripts of the applicants and thereafter to select the applicants to the posts of Assistant Station Master under the category 17 of the Advertisement No.3/2006. However, till date, the said representation of the applicants failed to elucidate response from the Respondents authorities. Aggrieved by non disposal of the said representation, the applicants have filed the present application.

IV. JURISDICTION OF THE TRIBUNAL: -

The applicants declare that the subject matter of the present case is within the jurisdiction of this Hon'ble Tribunal.

V. LIMITATION: -

The present case is within the limitation.



VI. FACTS OF THE CASE: -

1. That the applicants are bona fide citizens of India. As such they are entitled to the all rights and privileges guaranteed by the Constitution of India and the laws framed there on.
2. That NF Railway issued advertisement No.3/2006 for filling up of certain posts. Total 69 posts advertised for the posts of Trainee Assistant Station Master as mentioned in category 17 of the said advertisement. Qualification prescribed for the said posts was a university degree or is equivalent from a recognized university. Diploma in (I) Rail Transport and Management or (II) Transport Economics or (III) Multimodal Transport (Containerization) and Logistical Management awarded by the institute of Rail Transport, Rail Bhawan will be an additional desirable qualification.
3. That the applicants after going through the said advertisement found that they were eligible for the said posts. The applicants having all the aforesaid qualifications and eligibility, they applied for the said posts. The authority issued call letters to the

Prafulla Ch. Roy

applicants for written examination on 30.9.2007. Roll Nos. of the applicants were as follows: -

<u>Name of the applicants</u>	<u>Roll Nos.</u>
1. 1. Shri Prafulla Ch. Roy	20063171036873
2. Shri Munindra Deka	केन्द्रीय प्रशासनिक अधिकारी Central Administrative Officer 20063171037631
3. Shri Nirbhoy Rabha	11 FEB 2009 20063171037263
4. Shri Dhiraj Kr. Das	गुवाहाटी न्यायपीठ Guwahati Bench 20063172038532
5. Shri Mrinal Gogoi	20063171036408
6. Shri Pankaj Deka	20063171036690

4. That the applicants appeared in the written interview held on 30.9.2007 pursuant to the said advertisement No.3/2006. The applicants performed well in the written interview. The results of the said written interview were published on 17.5.2008 and the applicants were selected in the said written test.

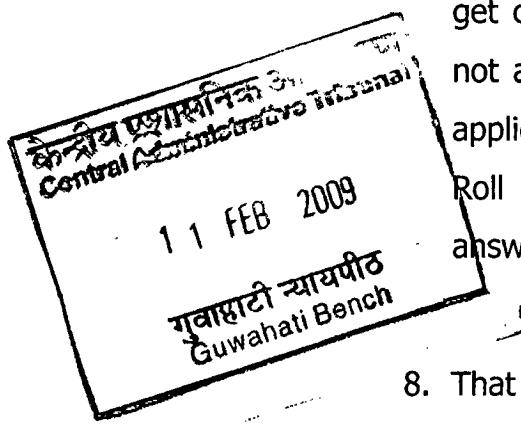
A copy of the said advertisement and the result sheet published on 17.5.2008 is enclosed herewith and marked as Annexure-A and A2 respectively.

5. That the authority thereafter arranged for the next stage of selection for holding of Aptitude test. The authority vide call letters dated 23.7.2008 called the applicants for appearing in the aptitude test to be held at Railway Higher Secondary School at Maligaon. The said call letters were issued by the Respondent No. 3.

Copies of the call letters dated 23.7.2008 are enclosed herewith and marked as Annexures-B series.

6. That pursuant to the call letters dated 23.7.2008, the applicants appeared in the aptitude test confidently. The applicants correctly answered the entire questions that were put in the aptitude test. The applicants were confident that they would be finally selected.

7. That Respondent No.3 published the select list dated 24.9.2008. Most surprisingly, the applicants named did not appear in the said select list. The applicants were shocked and taken aback to get certain selected candidates who confessed that they could not answer the questions in the aptitude test correctly. The applicants want to mention about one of such candidate being Roll No. 263171038281 who cried out while he could not answer any question correctly.


A copy of the select list dated 24.9.2008 is enclosed herewith and marked as Annexure-C.

8. That the applicants state that non selection of the applicants in the select list inspite of the fact they did extremely well and satisfactory in the test and on the other hand selection of certain candidates who even failed to answer any question correctly apparently appears that the selection process was vitiated by malice and favoritism. The applicants submitted representation dated 28.9.2008 seeking information regarding procedure of selection, re-assess the answers scripts of the applicants and thereafter to select the applicants to the posts of Assistant Station Master under the category 17 of the Advertisement No.3/2006. However, till date, the said representation has not been considered and disposed of by the concerned authority.

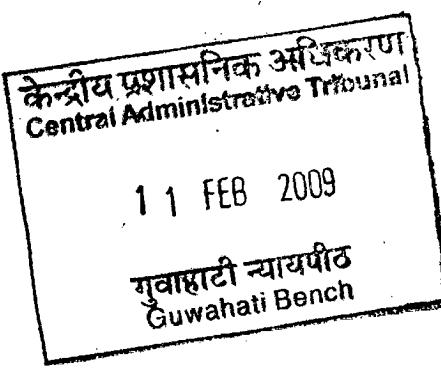
A copy of the said representation dated 28.9.2008 is enclosed herewith and marked as Annexure-D.

VII. GROUNDS: -

(I) For that selection of Trainee Assistant Station Master under clause No.17 of the Advertisement No. 3/2006 is vitiated by malice and favoritism.

Parimala Ch. Roy

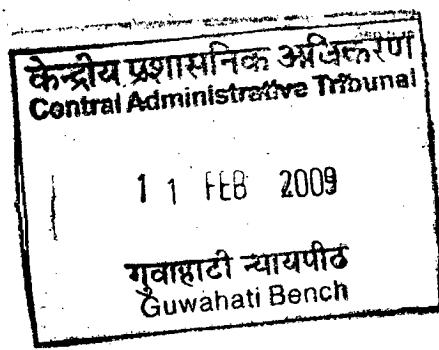
Paribulla Ch. by



- (II) For that non selection of the applicants to the posts of Trainee Assistant Station Master is most illegal. The petitioner came out successful of the written test and then the aptitude test. For the reasons best known to the Respondents, the applicants are not selected for the posts under clause 17 of the Advertisement.
- (III) For that the action of the Respondents in not considering the representation of the applicants dated 28.9.2008 is most illegal, arbitrary and unreasonable.
- (IV) For that the applicants have legitimate expectation for considering their representation by the authority. For wholly extraneous consideration, the authority has not considered the applicant's representation.
- (V) For that some candidates even could not answered any question correctly both in the written and the aptitude test. For instance, a candidate being Roll No. 263171038281 cried while he could not answer any question. But most surprisingly, such were selected for appointment in the select list dated 24.9.2008. Selection of such candidates undoubtedly vitiated the selection process.
- (VI) For that though a process of selection was maintained, but in reality, the respondents

adhered chose and pick method and selected candidates for undue favour. In that view of the matter, the whole selection is vitiated and the same required to be interfered.

(VII) For that as on date no person has been appointed pursuant to the select list dated 24.9.2008. The applicants submits that keeping in view of the illegality committed by the respondents in the selection process, direction may be issued not to appoint any candidate till finalization of the present application.



VIII. DETAILS OF THE REMEDIES EXHAUSTED: -

The applicants declare that they exhausted all the remedies available to them and there is no other alternative remedy available to them.

IX. MATTER NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT: -

The applicants have not filed any other case/ application before any other Court/ Tribunal regarding the present subject matter.

X. RELIEF SOUGHT: -

Under the circumstances, the applicants pray for the following reliefs: -

1. to issue notice to the Respondents,
2. call for the records of the case,

Parvina Ch. Roy

Parjanya Ch. Roy

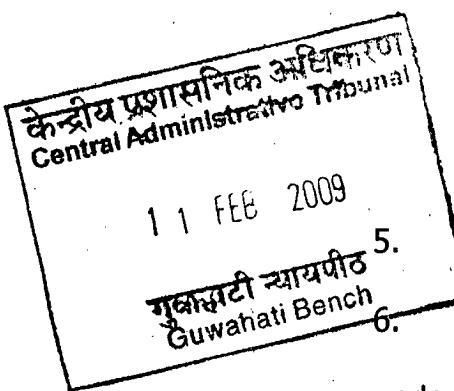
3. to direct the Respondents to select the applicants for the posts of Trainee Assistant Station Master under the category 17 of Advertisement No. 3/2006.

4. to consider the representation of the applicants,

5. In the interim, to direct the respondents not to appoint any candidate to the posts of Trainee Assistant Station Master under the category 17 of Advertisement No. 3/2006 till finalization of the present application,

5. to pay the cost of the application,

6. any other relief/reliefs to which the applicants are entitled to under the facts and circumstances of the case as may be deemed fit and proper.



XI. INTERIM ORDER PRAYED FOR: -

To direct the respondents not to appoint any candidate to the posts of Trainee Assistant Station Master under the category 17 of Advertisement No. 3/2006 till finalization of the present application.

XII. PARTICULARS OF THE POSTAL ORDER: -

Postal Order No. : -39G 386979

Date : -20.01.2009

Issuing Officer : - GPO, Guwahati.

Payable : -Registrar, Central Administrative Tribunal,
Guwahati Bench.

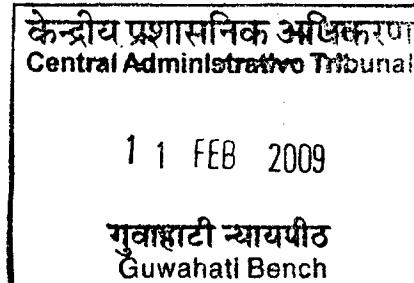
XIII. LIST OF ENCLOSURES: -

An index showing the particulars of documents enclosed is given.

-VERIFICATION-

I, Shri Prafulla Ch. Roy, son of Shri Keshab Chandra Roy, aged about 28 years, by profession- unemployed Resident of village- Bhati, P.O. - Nityananda, Pin- 781329 in the district of Barpeta, Assam, do hereby say that I am one of the applicants of the accompanying O.A. I am acquainted with the facts and circumstances of the O.A. I have been authorized by the other applicants to verify the statements made in the O.A. for and on their behalf and signed on the original application. I do hereby verify the statements made in the paragraphs I to XIII are true to my knowledge and that I have not suppressed any material fact.

I signed this verification this the 6th day of February, 2009 at Guwahati.



Prafulla Ch. Roy

APPLICANT.

29-08-19

Jayanta Das, Kendrikuchi,

Grbby - 18

RAILWAY RECRUITMENT BOARD : GUWAHATI

STATION ROAD, GUWAHATI-781 001

संकेतिक अधिकारी Central Administrative Officer

11 FEB 2009

DATE OF CLOSING : 03.10.2006
Applications are invited in the prescribed format enclosed (to be neatly typed on good quality A-4 size paper (80 GSM) using one side only), from eligible Indian Nationals for the following Posts, in the North East Frontier Railway (Tinsukia, Lumding & Rangia Division): Applications complete in all respects along with required enclosures should be sent to the SECRETARY, RAILWAY RECRUITMENT BOARD, STATION ROAD, GUWAHATI-781001, ASSAM, by ordinary post only, so as to reach the Board's office counter before 03.10.2006. The applications can also be dropped in the Application Box kept in the RRB office up to 17:00 hours of 03.10.2006. Last date of submission of application for candidates residing in Assam, Nagaland and Arunachal Pradesh will be 16.10.2006.

IMPORTANT: (1) The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of _____ Category _____ No. _____ & Community, i.e., SC/ST/BC/UR/ESM".

(2) Each candidate should send only one application for a Post. If a candidate submits more than one application for the same post, his/her candidature will be canceled.

(3) Candidates must fill in the application form in their own handwriting and must sign themselves. Otherwise their candidature will be canceled if detected at any stage.

(4) Applications sent by Registered Post / Courier or Speed Post will not be acknowledged.

(5) RRB, Guwahati at this discretion may hold written examination for more than one category in a single session. RRB, Guwahati at the discretion may also hold a written examination for more than one category if considered necessary. RRB may hold additional written examination(s) or second stage written examination. In such cases the merit secured in subsequent examination alone will be the criteria for further recruitment process.

(6) For the selection process of Section Engineers and other included/specified categories computer-based on-line tests may be conducted in lieu of written examination.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY NO. 1 TO 3												
1	Section Engineer BEngg	16000 - 16500	01/01/1972 to 31/12/1994 (Both dates inclusive)	A/C	2	0	2	0	2	0	60	Degree in Electrical / Electronics / Telecommunication Engineering recognized by AICTE.
2	Section Engineer (1995)	0.00 - 16500	01/01/1972, 16/01/1995 (Both dates inclusive)	A/3	1	0	1	0	3	5	60	Degree in Electrical / Electronics / Telecommunication Engineering recognized by AICTE.
3	Section Engineer (Workshop)/S.A.T	6500 - 16500	01/01/1972 to 31/12/1996 (Both dates inclusive)	A/3	0	0	0	0	1	1	60	Degree in Electrical / Electronics / Telecommunication Engineering recognized by AICTE.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 4 TO 7											
4	Section Engineer (P.Way)	6500 - 10500	01/01/1972 to 31/12/1996 (Both dates Inclusive)	A/3	4	2	0	0	15	27	60
5	Section Engineer (Bridge)	6500 - 10500	01/01/1972 to 31/12/1996 (Both dates Inclusive)	A/3	1	0	0	0	1	2	60
6	Section Engineer (Works)	6500 - 10500	01/01/1972 to 31/12/1996 (Both dates Inclusive)	A/3	4	1	7	0	13	25	60
7	Section Engineer (Workshop) / Engineering	6500 - 10500	01/01/1972 to 31/12/1996 (Both dates Inclusive)	A/3	0	0	0	0	1	1	60

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 8 TO 10												
8	Junior Engineer - II (Tele)	5000 - 8000	01/01/1973 to 31/12/1998 (Both dates Inclusive)	A/3	0	0	2	0	4	0	60	Diploma in Electrical/ Electronics/ Telecommunication Engineering OR equivalent recognized by AICTE.
9	Junior Engineer - II (Signal)	5000 - 8000	01/01/1974 to 31/12/1998 (Both dates Inclusive)	A/3	0	0	0	0	1	1	60	Diploma in Electrical/ Electronics/ Telecommunication Engineering OR equivalent (recognized by AICTE).
10	Junior Engineer - II (Workshop) / SFT	5000 - 8000	01/01/1974 to 31/12/1998 (Both dates Inclusive)	A/3	0	0	0	0	1	1	60	Diploma in Electrical/ Electronics/ Telecommunication Engineering OR equivalent, recognized by AICTE.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 11 TO 12											
11	Junior Engineer - II (P.W.H.Y)	5000 - 8000	01/01/1974 to 31/12/1980 (Both dates Inclusive)	A/3	0	4	6	4	13	33	1,60/-
12	Junior Engineer - II (Works)	5000 - 8000	01/01/1974 to 31/12/1980 (Both dates Inclusive)	A/3	0	1	7	0	16	10	1,60/-

SEPARATE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 13 TO 22												
13	Depot Material Superintendent - I	6500 - 10500	01/01/1972 to 31/12/1986 (Belt Dies Inclusive)	C/2	0	0	1	0	2	3	60	Degree In Engineering recognized by AICTE
14	Depot Material	5000 - 8000	01/01/1974 to 31/12/1986	C/4	2	1	1	1	1	2	60	Diploma in Engineering

14	Depot Material Superintendent - III	5000 - 8000	01/01/1974 to 31/12/1988 (Both dates inclusive)	C/1	2	1	1	1	6	60	Diploma in Engineering recognized by AICTE.
15	Junior Engineer - II (CAV)	5000 - 8000	01/01/1974 to 31/12/1988 (Both dates inclusive)	B/1	3	2	6	2	10	23	Diploma in Mechanical/Electrical Engineering, recognized by AICTE.
16	Junior Engineer - II (Bridge)	5000 - 8000	01/01/1974 to 31/12/1988 (Both dates inclusive)	A/3	1	1	2	0	6	9	Diploma in Civil/ Mechanical Engineering recognized by AICTE; (Civil 4 posts & Mechanical 8 posts).
17	Trainee Assistant Station Master	4500 - 7000	01/01/1974 to 31/12/1988 (Both dates inclusive)	A/2	10	5	19	7	28	69	A University Degree or its equivalent from a recognized University. Diploma in (i) Rail Transport and Management Off (ii) Transport Economics Off (iii) Multimodal Transport (Containerization) and Logistics Management awarded by the Institute of Rail Transport, Rail Finance and Business Administration, Lucknow.

18	Electrical Signal Maintainer Gr. II	4000 - 6000	01/01/1977 to 31/12/1988 (Both dates Inclusive)	(M1)	1	1	3	1	5	11	60
19	Stenographer - III	4000 - 6000	01/01/1977 to 31/12/1988	(C1)	5	2	2	2	2	22	60

(Born dated inclusive) _____

Electrical/ Radio/ Wireless/ Telecommunication TV Trade and 1 year experience as casual TCM WTR in S & T Department CIV (B) Must be casual TCM/WTR for 3 years in S & T Depar-

22 Skilled Admire - 00 4990 - 4500 0160173212 31/07/1994 0 1 2 3 4 5 6 7 8 9 10 11 12 Successfully coded connecting Act. Appoint

Committee for work
for Adm. Clegg

me this of writing.

卷之三

ENTRANCE GOVERNMENT

PUPILS' WORK

卷之三

卷之三

600 JOURNAL OF CLIMATE

而以爲

卷之三

卷之三

1.1 ABBREVIATIONS USED: SC = Scheduled Caste ST = Scheduled Tribe OBC = Other Backward Classes ESM = Ex-Servicemen UR = Un Reserved (General) Appr. = Apprentice

1.2 IPO = Indian Postal Order TMB = Railway Electric Motor Board RSPB = Railway Services Pay Board

1.3 The posts are temporary and likely to be made permanent.

1.4 The monthly emoluments on successful completion of training, wherever applicable, will be on the minimum of the scale of pay plus DA as admissible from time to time. In addition employees will get House Rent Allowance and City Compensatory Allowance depending on the place of posting. New Pension System introduced from 01.04.2004 will be applicable, entitling compulsory contribution @ 10% of Basic Pay & DA by Railway employees and matching contribution by Government would be deposited in a non-withdrawable pension account. During training period only stipend will be paid as applicable. The selected candidates are liable to be posted in Tiruchirapalli, Lumsingh and Rangia Divisions on Northeast Frontier Railway. Candidates will have to give security deposit and execute Indemnity Bond wherever necessary.

1.5 There is no reservation for persons with disabilities in this Employment Notice. Candidates who do not fulfill the prescribed Medical Standards need not apply. Physically Handicapped candidates are not eligible for the post of Safety categories. The quota reserved for persons with disabilities in Non-Safety category will be filled up by Zonal Railway separately. There is no reservation for persons with disabilities in safety categories. It is also clarified that the recruitment of persons with disabilities under Section No. 33 of PWD Act, is not done by RRB. It is done by concerned Zonal Railways/Divisions separately.

1.6 The vacancies shown above are provisional and liable to vary. In case the vacancy position, for any category is reduced or even made nil, RRB is not liable to compensate the applicant for any consequential damage/loss.

1.7 Vacancies of Ex-Serviceman given in the table are not separate but included in the total number of vacancies.

1.8 Apart from signing on photograph, the candidate is required to sign below photograph at the place in Application Form. The signatures on Application Form, Answer Sheet, Question Booklet and other places should be identical. Signatures at the time of application, written examination, interview or document verification in different style may result in cancellation of candidature.

1.9 Before applying for the post the candidate should ensure that he/she fulfills all the 'eligibility norms'. The candidate should have the requisite Educational/Technical qualifications from recognized University/Institute as on the date of submission of the application. Those awaiting results of the final examinations need not apply.

1.10 Candidates should note that only the Date of Birth as recorded in the Matriculation/ Higher Secondary Examination Certificate or an equivalent Certificate as on the date of submission of applications will be accepted by the RRB and no subsequent request for its change will be considered or granted.

1.11 The candidates who have been debarred from all RRB examinations or the period of debarring such candidate is not completed, need not apply. Their applications will be rejected, as and when detected.

1.12 Any subsequent changes in the terms and conditions of this Employment Notice as per extant rules will stand good.

1.13 While all candidates irrespective of community/group will be considered against UR vacancies, general community/group quota vacancies only candidates belonging to that community/group will be considered. For this purpose, SC/ST/OBC candidates should furnish Caste Certificate from competent authority. In case of OBC, the certificate should specifically indicate that the candidate does not belong to the Persons/Groups (community) mentioned in Col. 3 of the Schedule of the Government of India, Department of Personnel and Training O.M. no. 30033/2/2004. Estt. (Ples.) dated 09.01.2004 and the certificate should be in the prescribed form circulated by Ministry of Personnel and Training, Civil Grievances and Pensions, Department of Personnel and Training, Government of India. The candidates belonging to SC/ST/OBC should clearly indicate the same in the application (even when applying for UR vacancy) and should attach proof of the Selection/Recommencement by RRB does not confer upon candidates any right of appointment in Railway.

1.14 The entrance in examination is provisional as applications are checked thoroughly later on during Document Verification. If a candidate does not fulfill any condition given in this Employment Notice, his/her candidature will be cancelled at any stage whenever the discrepancy is noticed.

1.15 Thumb impression must be clear and complete in Application Form especially middle finger. Finger must be seen clearly.

1.16 Selected non-candidates who are finally appointed are liable for active service in Railway Engineers, Unit of Territorial Army.

1.17 Date of examination and result of examination are published in Employment News and local dailies. Call letters for written examination and merit certificate by post (Under Certificate of Posting). RRB will not be responsible for any postal delay, wrong delivery or whatsoever. RRB does not send reply to candidates who are not selected in written examination or any other test.

1.18 From second class Railway Post and when admissible will be revised to the candidates belonging to SC/ST communities when they are called for written examination or interview provided they submit valid caste certificate. All other candidates are required to appear in the examinations at their own cost.

1.19 Ladies are also eligible. However it may be noted that most of the vacancies involves duties which are arduous in nature and called for working in shifts at odd hours and around sea shores also, away from head quarter.

1.20 Candidates should fill-in the application form in hand. Any handwriting in handwriting is detected later, his candidature is liable to be cancelled.

1.21 CAUTION:

1.22 1. Any material suppression of facts or submitting forged certificate/caste certificate by a candidate for securing eligibility and/or obtaining privileges, including request for debarred from all examinations conducted by all RRBs all over the country for a period of 2 years and legal action can be initiated, if warranted.

1.23 2. Any candidate found using unfair means in the examination or deputing some one else in his/her place will be debarred from all the RRBs for life/time. Such candidate will also be prosecuted by lodging FIR.

1.24 3. Candidates, submitting duplicate applications for the same category will be summarily rejected. Even if such a candidate gets selected inadvertently, he/she will not be offered appointment later on and is even liable to be debarred from all RRB examinations for a period of two years.

1.25 CANDIDATES TRYING TO USE INFLUENCE OR UNFAIR MEANS WOULD BE DISQUALIFIED FROM SELECTION.

1.26 The selection will be made strictly as per merit, on the basis of written examination. In addition, Aptitude/skill test/interview will also be conducted wherever applicable.

1.27 The Railway Recruitment Board at its discretion may hold additional written test/skill test/s and/or interview if considered necessary, for all or a limited number of candidates including absents as may be directed by Railway Recruitment Board.

1.28 The syllabus for the written examination will be generally in conformity with the educational standards and/or technical qualifications prescribed for the posts. The questions will be of objective nature on General Knowledge, General English, General Arithmetic, analytical and quantitative skills and knowledge in the subjects covered as part of minimum educational/technical qualification for the posts, subject to minor variations. The written examination shall consist of one sitting of about 80 minutes duration.

1.29 The questions for the Aptitude Test (only for Training ASM and Ass Loco Pilot) will be mainly to test perception, analytical and reasoning power of the candidates relevant to the safety categories. The Answer Sheets (OMR) will be in duplicate using carbonless paper and evaluation is computerized. The Question Booklet and the Answer Sheets are to be returned back in the examination hall without fail by the candidates for evaluation. There shall be negative marks deducted for each wrong answer. 0.1/3 of the allotted marks for each question.

1.30 The date and venue of the written examination and Aptitude/skill test/interview will be fixed by the RRB and will be intimated to the eligible candidates in due course. Request for postponement of the examination/interview and change of center/venue will not be entertained.

1.31 Final selection will be based on the total marks obtained in the written examination and interview, wherever provided, plus clearing Aptitude/skill test/vision test etc. as required.

1.32 The appointment of selected candidate is subject to his passing requisite Medical Fitness Test conducted by the Railway Administration.

1.33 The candidate recommended for appointment will have to pass requisite medical fitness test(s) conducted by the Railway Administration to ensure that the candidate is not medically fit to carry out the duties connected with the post. Visual Acuity Standard is one of the important criteria of medical fitness of railway staff. Candidates are not eligible for any alternative appointment if they fail in the final examination conducted by the Railways before appointment, for any reason. The medical standards for different categories are outlined below:

1.34 1. Physically fit in all respects. Visual Standards - Distance Vision: 6/6, 6/6 without glasses. Near Vision: Sn: 0.0, 0.0 without glasses (must clear Fogging Test). Colour Vision, Binocular Vision, Field of Vision & Night Vision must be present.

1.35 2. Physically fit in all respects. Visual Standards - Distance Vision: 6/12, 6/12 with or without glasses. Near Vision: Sn: 0.0, 0.0 with or without glasses. Colour Vision, Binocular Vision, Field of Vision & Night Vision must be present.

1.36 3. Physically fit in all respects. Visual Standards - Distance Vision: 6/9, 6/9 with or without glasses. Near Vision: Sn: 0.0, 0.0 with or without glasses. Colour Vision, Binocular Vision, Field of Vision & Night Vision must be present.

1.37 4. Physically fit in all respects. Visual Standards - Distance Vision: 6/12, 6/12 with or without glasses (power not to exceed +/- 4D). Near Vision: Sn: 0.0, 0.0 with or without glasses when reading or close work is required. Colour Vision, Binocular Vision and Night Vision must be present.

1.38 5. Physically fit in all respects. Visual Standards - Distance Vision: 6/12, 6/12 with or without glasses. Near Vision: Sn: 0.6, 0.6 with or without glasses when reading or close work is required.

1.39 6. Physically fit in all respects. Visual Standards - Distance Vision: 6/12, 6/12 with or without glasses. Near Vision: Sn: 0.6 combined with or without glasses when reading or close work is required.

1.40 (a) The above medical standards (bullet) are indicative and not exhaustive and apply to candidates in general.

1.41 (b) For Ex-Servicemen, different standards apply.

1.42 (c) Candidates applying for the post of Training Assistant Station Master and Assistant Loco Pilots should enclose medical certificate from a Registered Eye Specialist as per prescribed format.

1.43 Lower and upper age limit indicated will be reckoned as on 01/01/2007. The upper age limit is relaxable as under subject to submission of requisite certificate.

1.44 By 5 years for SC/ST candidates.

1.45 By 3 years for OBC candidates.

1.46 By 5 years for General/Displaced/Other Backward Classes.

1.47 By 5 years for persons who ordinarily domiciled the Pradesh Division of the state of Jammu and Kashmir from 01/01/1900 to 31/12/1949.

1.48 For Ex-Servicemen up to the extent of service rendered in defence plus 1 year, provided they have not availed more than 6 months service after attestation / up to the age of 40 years for those who have not availed any service.

1.49 Up to the extent of service rendered by Group 'C' and Group 'D' Railway staff and ex-servicemen/other personnel provided that they have put in minimum of 3 years of service (continuous or broken) subject to upper age limit of 40 years for General candidates, 45 years for SC/ST candidates and 43 years for OBC candidates. For working in quasi-administrative offices of the Railway organization such as Railway Comptroller, Comptroller Finance and Headmaster up to 5 years service rendered in such organizations subject to upper age limit of 35 years.

1.50 Upper age limit in case of widows, divorced women and women judicially separated from their husband but not remarried shall be relaxed up to 35 years for General and 40 years for SC/ST candidates.

1.51 EX-SERVICE MEN CAN NOT APPLY:

1.52 This employment notice contains vacancies reserved for ex-servicemen irrespective of their community. However ex-servicemen may also apply against other vacancies for which they will be granted age relaxation and fees exemption as indicated in points 4 and 5.

1.53 The term 'Ex-Servicemen' means a person, who has served in any rank (whether as a permanent or non-combatant) in the regular army, Navy or Air force of the Indian Union but does not include a person who has served in the Indian Security Corps, the Central Reserve Police Force, the State Police, Bihar and the Punjab Police.

1.54 Who has retired from such forces after serving in the Indian Union.

844

50

2. Who has been released from such service on medical grounds attributable to military service or circumstances beyond his control and awarded medical or other disability pension or
 3. Who has been released otherwise than on his own request as a result of reduction in such establishment or
 Who has been released from such service after completing the specific period of engagement otherwise than on his own request or by way of dismissal or discharge on account of misconduct or indiscipline and has been given a gratuity and/or other pension of the Territorial Army of the following categories:
 i) Persons holding the commission of regular or
 ii) Persons with disabilities attributable to military service and
 iii) Gallantry award winners

EXPLANATION: The person serving in the Armed Forces of the Union, who on retirement from service would come under the category of Ex-Serviceman, may be permitted to apply for re-employment the specified term of engagement in the Armed Forces of the Union.

a) Ex-Serviceman who have already secured employment under Central Government in Group 'C/D' will be permitted the benefit of age relaxation as prescribed for Ex-Serviceman for securing another employment in a higher grade or cadre in Group 'C/D' under Central Government. However, such candidate will not be eligible for the benefit of Ex-Serviceman in the Central Govt. jobs.

6. **SERVING EMPLOYEES**

Candidates serving in any Government department or Public Sector Undertaking including Railway should apply through proper channel or should apply directly to RRB, Guwahati with NO OBJECTION CERTIFICATE from the employer to avoid delay. The last date of receipt of applications in this office will not be extended on account of any delay in transmitting the application by the concerned office. No advance copy of the application will be entertained. Applications received after closing date/hour will not be accepted.

7. **EXAMINATION FEES**

7.1 For SC/ST/ESM: No examination fees.
 7.2 For General/OBC candidates: Examination fees have been indicated against each post.
 7.3 The examination fees/Postal charges are non-refundable. It should be paid in the form of a crossed Demand Draft of any Nationalized Bank of Guwahati/ Indian Postal Order/ DD issued after the date of publication of this notification but before the closing date of receipt of application drawn in favour of 'RAILWAY RECRUITMENT BOARD, GUWAHATI'. The Bank Draft should be payable at 'GUWAHATI' and IPO should be payable at 'GPO, GUWAHATI'. IPO/DD obtained earlier to the date of publication of the Employment Notice or after the closing date, will not be accepted.

7.4 The candidate should write the Employment Notice No, Name of the post applied for, Category Number of the post and Name and postal address of the candidate on the reverse side of Bank Draft/Postal Order provided in the Indian Postal Order.

7.5 Remittance of examination fees in any other form except Bank Draft/IPO will not be accepted.

7.6 The particulars of Bank Draft/IPO should be indicated in the space provided in the prescribed application format.

7.7 An application not accompanied with Bank Draft/IPO of requisite amount towards examination fees/postal charges will be summarily rejected.

11 FEB 2009

गुवाहाटी रेलवे बोर्ड
Guwahati Bench

8. **APPLICATION**

8.1 The form should be filled up in candidates' own handwriting.
 8.2 Application(s) should be made on good quality white A-4 size (80 GSM) plain paper and should be in conformity with the format given in the Employment Notice. Candidates are advised to ensure that the application is legible.
 8.3 Candidates purchasing printed application form from the market should ensure that it conforms to the prescribed format published in the Employment Notice.
 8.4 The application should be filled up by the candidate in his/her own handwriting, with inkball point pen (not in pencil) dated and signed. Only International numerals (i.e. 1,2,3 etc.) should be used. The application form should be filled up in English or Hindi only, strictly observing the instructions given in the Employment Notice. The candidate should affix his/her normal signature in the application form (English/Hindi). Applications signed in capital letters / spaced out letters will be treated as invalid.
 8.5 The Candidate's Name, Address with Pin Code, Date of Birth, Father's name and Nearest Railway Station should be written legibly in ENGLISH in bold capital letters, even if a Candidate fills-in the application form in Hindi.
 8.6 Photographs: One recent (not earlier than one month from the date of application) passport size photograph with clear front view of the candidate in normal black & white attire without cap and sunglasses should be pasted on the application form in the space provided and signed on the photograph as well as in the space provided in the box below the photograph. Two Identical extra copies (duly signed on the front) of the photograph should be enclosed with the application, indicating candidate's name and category number on the reverse of each photograph. Candidates may note that the RRB may reject at any stage for pasting old/unclear photograph on the application and for any significant variations between photograph pasted in the application and the actual physical appearance of the candidate.
 8.7 In appropriate column of the application form, candidate should indicate any two visibly marks of identification like a cut-mark or a scar etc. Normally this should be done in the official identity documents such as, School Leaving Certificate etc.
 8.8 The candidate should write the declaration of appropriate column of the application form in English/Hindi in their own running (not in capital/spaced out letters) handwriting, failing which their applications will be rejected.
 8.9 Each candidate should send only one application complete in all respect for one category of post. Candidate submitting more than one application for a category will be disqualified. If any such candidate gets selected independently, he/she will not be offered appointment later on and is even liable to be debarred from all RRBs examination for a period of 2 years.
 8.10 A candidate's single application only should be contained in one cover. Covers with more than one application will be summarily rejected.
 8.11 Candidate who is in apply for more than one category, should send separate application, separate IPO/DD for the prescribed category as well as a separate set of enclosures as required for each category in separate covers.
 8.12 Applications which are illegible, incomplete, unsigned, signed in capital letters, not in prescribed format, without photo of candidate, not having IPO/DD or having IPO/DD purchased before date of notification and after closing date of Employment Notice are liable to be rejected. If the post and category number is not indicated on the top of the envelope containing application, the same will not be entertained.
 8.13 The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of _____ Category No. _____ & Community, i.e., SC/ST/OBC/UR/ESM", without which the application will be rejected.

9. **ENCLOSURES**

The following enclosures should be firmly stitched along with the application in the given order: (Candidates need not attach original or photocopy of educational / professional certificates and date of birth certificates).
 a) A valid Indian Postal Order or the Bank Draft for the amount as prescribed in this Employment Notice should be firmly tied / annexed on the top of the application form.
 b) Two copies of identical passport sized photographs duly signed on the front, firmly stitched to the application (apart from one copy pasted on the form).
 c) Application form in the prescribed format.
 d) Attested/Photostat copy of caste certificate from competent authority not below the rank of Tahsildar in the case of SC/ST candidates.
 e) Attested/Photostat copy of creamy Layer Certificate in the prescribed format issued by the competent authority in case of OBC candidates. OBC candidates are also required to fill in DECLARATION in the format given in this Employment Notice and attach with the application form.
 f) Ex-serviceman applying for the post shall submit Attested/Photostat copy of appropriate certificate issued by the services to claim educational standards.
 g) No objection certificate from the employer, if already employed.
 h) Attested/Photostat copy of inclusion certificate in case of claiming age relaxation.

NOTE:

a) ALL ENCLOSURES SHOULD BE EITHER IN ENGLISH OR IN HINDI ONLY. WHERE CERTIFICATES ARE NOT IN ENGLISH/HINDI, ATTESTED TRANSLATED VERSION (TO HINDI/ENGLISH) SHOULD BE ENCLOSED. THE APPLICATIONS WITHOUT THE REQUISITE ENCLOSURES WILL BE REJECTED.
 b) IF ANY OF THE ABOVE ENCLOSURES ARE SENT SEPARATELY OR SUBSEQUENT TO THE RECEIPT OF APPLICATION, OR THE ENCLOSURES NOT FIRMLY STITCHED TO APPLICATION, THE APPLICATION WILL BE REJECTED.

10. **INVALID APPLICATION**

The applications, which suffer from any of the following deficiencies/irregularities, will be summarily rejected:

i) Incomplete/legible applications or applications made on advertisements cuttings appearing in Newspaper.
 ii) Unsigned and undated applications or writing alphabets in capitals in the space provided.
 iii) Applications with IPO/Bank Draft of lesser value than prescribed or IPOs purchased prior to the date of publication of employment notice.
 iv) Applications without complete/proper enclosures or enclosures other than in Hindi/English or legible enclosures.
 v) Without the photograph pasted on the application.
 vi) Applications not in conformity with the format.
 vii) Without proper caste certificate in respect of SC/ST/OBC candidates.
 viii) Applications of under/over aged candidates.
 ix) Applications of candidates who do not fulfill the eligibility criteria.
 x) Applications received after the closing date and time.
 xi) Applications without the candidates' thumb impression in the prescribed places.
 xii) Applications without declaration in the candidates' running hand writing in the prescribed place.
 xiii) Applications without two marks of identification.
 xiv) The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of _____ Category No. _____ & Community, i.e., SC/ST/OBC/UR/ESM", without which the application will be rejected.

xv) If the envelope contains more than one application, all the applications will be rejected.

xvi) Each candidate should send only one application each in all respect for one category of post. Candidate submitting more than one application for a single category will be rejected.

xvii) Application submitted by Candidate, debarred by any RRB.

xviii) Any other irregularity.

RRB may hold written examination anywhere in the country. The Centers allotted by RRB will be final and binding.

The decision of RRB in all matters relating to eligibility, acceptance or rejection of the applications, issue of free Roll Passes, penalty for false information, mode of selection, conduct of written examination and interview, Skill/Aptitude test, allotment of examination center, selection, allotment of posts to selected candidates etc. will be final and binding on the candidates and no enquiry or correspondence will be entertained by the Railway Recruitment Board in this regard.

11. The Railway Recruitment Board is not responsible for any inadvertent error.

12. Any legal issues arising out of this Employment Notice shall fall within the legal jurisdiction of Central Administrative Tribunal, Guwahati only.

13. **WARNING**

Beware of tout/clients falsely promising to get you some favour. We would like to assure that such a thing is illegal. If so, the recruitment will be strictly on merit alone. If you listen to promises of tout/clients or associate with them, you are bound to lose your precious candidate. Candidates who obtain services of impersonator in RRB Examination will be debarred for life from appearing in all RRB Examinations and prosecution proceeding will be initiated against them.

CHAIRMAN
RAILWAY RECRUITMENT BOARD, GUWAHATI-781 001
Continued

Can't find to see
from whom for police case



14-
Annexure A
6
G

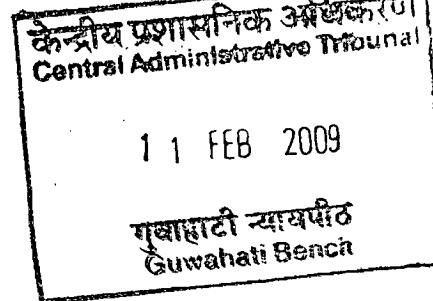
RAILWAY RECRUITMENT BOARD – GUWAHATI
STATION ROAD, GUWAHATI-781 001

Result of Written Examination of Category No. 17 (ASM) of E. N. No. 3/2006

On the basis of their performance in the written examination held on 30-Sep-2007, following candidates have provisionally been found suitable for appearing in the APTITUDE TEST (the dates for which will be notified in "The Employment News", local newspapers, as well as in the official website <http://rrbguwahati.gov.in> in due course of time). Call letters for the Aptitude Test will also be dispatched individually to all selected candidates as soon as the dates are finalized. It may be noted that this result is PROVISIONAL, subject to fulfillment of all eligibility conditions laid down in the Employment Notice No. 3/2006. Roll numbers are arranged in ascending order (only last six digits) and not in the order of merit. While every care has been taken in publishing the result, this RRB will not be responsible for any typographical error. This result can also be seen in the official website of Railway Recruitment Board, Guwahati <http://rrbguwahati.gov.in>. Details of the Aptitude Test may be viewed at <http://www.rdsd.gov.in/psychotestfacility/psychotest.htm> & <http://www.irptd.org>

Cat. No. 17 (Assistant Station Master) of Employment Notice No. 3/2006

20063174000959	20063172000095	20063174000183	20063171000170	20063171000211	20063171000266	20063174000469
20063174000518	20063171000570	20063174000899	20063174001183	20063174001194	20063174001260	20063174001346
20063174001443	20063172001568	20063172001609	20063172001661	20063174001714	20063174001771	20063174002089
20063174002113	20063174002156	20063174002287	20063174002289	20063171002349	20063174002354	20063174002360
20063174002391	20063174002423	20063174002538	20063171002809	20063174002826	20063174002908	20063174003112
20063174003272	20063174003288	20063174003302	20063174003320	20063174003426	20063174003471	20063174003489
20063171003674	20063174003676	20063172003660	20063174003764	20063171003856	20063171003857	20063172003818
20063174003963	20063172004044	20063174004124	20063174004207	20063171004434	20063173004666	20063174004709
20063174005011	20063172005056	20063171005083	20063174005107	20063174005123	20063173005173	20063174005183
20063174005244	20063173005290	20063172005439	20063174005573	20063171005588	20063174006092	20063174006265
20063171006362	20063174006399	20063174006481	20063174006577	20063172006664	20063174006680	20063174006790
20063174006807	20063174006880	20063174006921	20063172007013	20063173007072	20063174007090	20063174007176
20063174007205	20063172007205	20063171007330	20063174007333	20063174007349	20063174007422	20063174007508
20063171007542	20063174007569	20063174007661	20063171007674	20063174007678	20063171007685	20063174007745
20063172007777	20063171007801	20063172007853	20063174007926	20063174008150	20063172008330	20063171008339
20063174008458	20063171008462	20063172008494	20063174008510	20063171008608	20063174008646	20063174008924
20063174008862	20063172008943	20063173008988	20063174009110	20063171009121	20063174009256	20063171009515
20063174009653	20063171009836	20063174009871	20063174009982	20063173010273	20063174040387	20063172010612
20063174010615	20063174010847	20063172010864	20063172010862	20063171010670	20063172010723	20063174010781
20063174010806	20063174010883	20063171011050	20063174011059	20063171011125	20063174011259	20063174011313
20063174011419	20063174011488	20063173011728	20063174012066	20063171012070	20063171012109	20063171012127
20063171012170	20063171012248	20063171012268	20063172012329	20063174013469	20063171012664	20063174012621
20063171012683	20063174012787	20063174012790	20063174012866	20063171012875	20063174013023	20063171013030
20063173013137	20063171013266	20063174013498	20063172013827	20063174014054	20063171014113	20063174014128
20063174014195	20063171014279	20063174014283	20063172014313	20063172014388	20063171014507	20063174014576
20063173014692	20063172014698	20063172014720	20063171014786	20063172014798	20063171014855	20063174014893
20063172014954	20063174015089	20063174015181	20063171015223	20063172015251	20063174015225	20063172015259
20063171015631	20063172015688	20063174015869	20063171016004	20063174016128	20063174016136	20063172016247
20063171016265	20063171016611	20063172016703	20063174016983	20063174017136	20063172017144	20063171017174
20063171017414	20063171017437	20063171017609	20063172017773	20063172017821	20063174017840	20063174017869
20063171017901	20063171017940	20063173018142	20063172018163	20063171018167	20063171018214	20063171018244
20063174018360	20063174018375	20063174018456	20063172018587	20063173018593	20063174018619	20063172018696
20063172018802	20063173018816	20063174018862	20063174018867	20063174018922	20063174018977	20063174019004
20063172019182	20063174019216	20063171019277	20063173019278	20063172019482	20063171019565	20063173019567
20063173019780	20063174019884	20063171019894	20063171020065	20063174020070	20063172020121	20063171020145
20063172020200	20063174020217	20063174020265	20063173020504	20063174020527	20063172020532	20063174020632
20063172020634	20063172020742	20063174020834	20063174020844	20063173020948	20063174021166	20063174021266
20063172021290	20063174021331	20063174021396	20063171021483	20063172021630	20063174021681	20063172021736
20063172021803	20063174021840	20063174021928	20063172021938	20063174021968	20063173022082	20063174022082
20063172022118	20063174022385	20063174022407	20063174022491	20063174022498	20063174022586	20063172022581
20063174022282	20063174022900	200631710223107	20063174023257	20063172023343	20063172023449	20063171023492
20063174023367	20063172023801	20063174023878	20063174024064	20063172024103	20063174024224	20063171024443
20063174024633	20063173024633	20063174024694	20063174024776	20063174025148	20063174025217	20063174025207
20063171025380	20063172025406	20063174025414	20063174025497	20063174025638	20063172025875	20063173025654
20063172025741	20063171025772	20063172025861	20063172026307	20063174026473	20063174026502	20063171026512
20063174026717	20063174026769	20063174026826	20063174026866	20063171026867	20063174026916	20063172026939
20063172026989	20063171027027	20063171027070	20063171027341	20063172027213	20063172027350	20063174027387
20063174027451	20063174027529	20063172027593	20063171027818	20063171027919	20063172027991	20063174028048
20063172028149	20063174028224	20063174028374	20063174028536	20063174028563	20063174028602	20063174028610
20063174028532	20063174028726	20063174028740	20063174028742	20063172028912	20063173028188	20063171028331
20063174029594	20063171029667	20063171029964	20063171029986	20063171030000	20063172030292	20063171030306
20063173030321	20063174030360	20063174030381	20063174030564	20063174030749	20063174031063	20063174031978
20063171031096	20063174031358	20063171031380	20063174031396	20063171031546	20063174031776	20063171031776
20063171031772	20063174032034	20063172032073	20063171032093	20063171032101	20063174032227	20063172032268
20063171032507	20063174032566	20063174032729	20063172032730	20063174032944	20063174033318	20063172033420
20063172033448	20063174034025	20063174034081	20063174034097	20063174034172	20063174034558	20063173034608
20063174034638	20063172034675	20063172034781	20063172035016	20063174035160	20063172035204	
20063172035633	20063172035687	20063172036889	20063173035690	20063174035749	20063172035924	20063173035858
20063173036062	20063171036018	20063174036068	20063172036074	20063171036076	20063171036138	20063171036324
20063171036362	20063174036408	20063171036408	20063171036434	20063171036476	20063173036532	20063171036644
20063171036644	20063172036872	20063171036684	20063171036687	20063174036887	20063172036892	20063171036941
20063172036851	20063172036852	20063171036873	20063172036876	20063171036892	20063171037076	20063172037083
20063171037123	20063174037147	20063171037148	20063171037180	20063171037263	20063171037397	20063171037471
20063174037474	20063171037484	20063174037601	20063171037549	20063171037631	20063171037661	20063171037716
20063174037727	200631730137776	20063171037771	20063171037782	20063171037809	20063173037820	20063172037835
200631730137929	20063171037931	20063174037942	20063174037942	20063171037976	20063171038029	20063171038067
20063174038092	20063174038096	20063173038128	20063171038136	20063173038172	20063171038179	20063171038200



Annexure - 10 series

केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Tribunal

11 FEB 2009

गुवाहाटी न्यायदीर्घ
Guwahati Bench

NAME: MUNINDRA DEKA
ROLL NO.: 20063171037631

Address of the Candidate

CHORIATAPUR - 781011
CHRISTIAN BAZAR - 781011
ASSAM
PIN - 781005

Venue: RAILWAY H.S. SCHOOL, MALIGAON, GUWAHATI - 781011. Date: 23/07/2008 Reporting Time: 09:30 HOURS

Sub.: Aptitude Test for the post of Assistant Station Master under Category No. 17 of Employment Notice No. 3/2006.

With reference to your application for the post mentioned above, in response to the Employment Notice cited, you are hereby advised to appear in the Aptitude Test as per following details:

- You may please note that merely calling a candidate for Aptitude Test does not, in any way, entitle him / her to an appointment in the Railways. Number of candidates called for Aptitude Test is five times the number of vacancies.
- Request for postponement/change of the date/reporting time/venue mentioned above will not be considered and no further chance will be given. You are advised to make yourself available in Guwahati at least one day before the schedule date of Aptitude Test, so that you get yourself acquainted with the venue. You may also require to stay for 1-2 more days and you must come prepared for the same.
- Approaching Chairman, RRB and/or his Secretary directly or indirectly by you or anybody on your behalf requesting undue consideration for the recruitment will summarily disqualify your candidate.
- Details of the Aptitude Test may be viewed at <http://www.rtdo.gov.in/psychotestfacility/psycho.htm> and <http://www.rrb.org>
- FREE RAILWAY PASS (For SC/ST candidates only)
On production of this letter you are entitled to travel free by the Railway in Second Class from GORESWAR Station to GUWAHATI Station and back. This pass will be valid up to 31/07/2008

Authority: Railway Board's letter no. E(RRB)Y2002/2539, dated 18/01/2006.



For CHAIRMAN,
RRB - GUWAHATI

Copy sent before 10/07
B. D. Acharya

NAME : NIRBHOY KUMAR RABHA
ROLL NO.: 20063171037263

Address of the Candidate

NABAGRAM
DUDHNOK
ASSAM

PIN - 783124

Venue : RAILWAY H.S. SCHOOL, MALIGAON, GUWAHATI - 781011. Date: 23/07/2008 Reporting Time : 09:30 HOURS

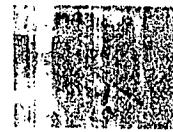
Sub:- Aptitude Test for the post of Assistant Station Master under Category No.17 of Employment Notice No. 3/2006.

With reference to your application for the post mentioned above, in response to the Employment Notice cited, you are hereby advised to appear in the Aptitude Test as per following details:

1. You may please note that merely calling a candidate for Aptitude Test does not, in any way, entitle him / her to an appointment in the Railways. Number of candidates called for Aptitude Test is five times the number of vacancies.
2. Request for postponement/change of the date/reporting time/venue mentioned above will not be considered and no further chance will be given. You are advised to make yourself available in Guwahati at least one day before the schedule date of Aptitude Test, so that you get yourself acquainted with the venue. You may also require to stay for 1 - 2 more days and you must come prepared for the same.
3. Approaching Chairman, RRB and/or his Secretary directly or indirectly by you or anybody on your behalf requesting undue consideration for the recruitment will summarily disqualify your candidature.
4. Details of the Aptitude Test may be viewed at <http://www.rdsd.gov.in/psycho/testfacility/psycho.htm> and <http://www.irptd.org>
5. FREE RAILWAY PASS (For SC/ST candidates only)

On production of this letter you are entitled to travel free by the Railway in Second Class from DUDHNOK Station to GUWAHATI Station and back. This pass will be valid up to 31/07/2008

(Authorily: Railway Board's letter no. ER(KR.3/2002/75/09, dated 18/01/2009.)



For CHAIRMAN,
RRB - GUWAHATI

Nirbhoy Kumar Rabha

केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Officer

11 FEB 2009

गुवाहाटी न्यायालय
Guwahati Bench

Confined to be for copy
Babu Rabha
Signature

NAME : MRINAL GOGOI
ROLL NO.: 20063171036408

Address of the Candidate

PO- KACHU PATHAR
VILL- BARUA GAON
ASSAM
PIN - 785619

Venue : RAILWAY H.S. SCHOOL, MALIGAON, GUWAHATI - 781011.

Date: 23/07/2008

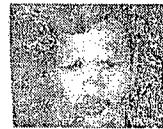
Reporting Time : 09:30 HOURS

Sub:- Aptitude Test for the post of Assistant Station Master under Category No.17 of Employment Notice No. 3/2006.

With reference to your application for the post mentioned above, in response to the Employment Notice cited, you are hereby advised to appear in the Aptitude Test as per following details:

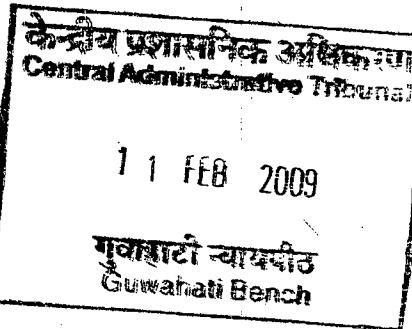
1. You may please note that merely calling a candidate for Aptitude Test does not, in any way, entitle him / her to an appointment in the Railways. Number of candidates called for Aptitude Test is five times the number of vacancies.
2. Request for postponement/change of the date/reporting time/venue mentioned above will not be considered and no further chance will be given. You are advised to make yourself available in Guwahati at least one day before the schedule date of Aptitude Test, so that you get yourself acquainted with the venue. You may also require to stay for 1 - 2 more days and you must come prepared for the same.
3. Approaching Chairman, RRB and/or his Secretary directly or indirectly by you or anybody on your behalf requesting undue consideration for the recruitment will summarily disqualify your candidature.
4. Details of the Aptitude Test may be viewed at <http://www.rdsd.gov.in/psycho/testfacility/psycho.htm> and <http://www.irptd.org>.
5. FREE RAILWAY PASS (For SC/ST candidates only)

On production of this letter you are entitled to travel free by the Railway in Second Class from **NOT APPLICABLE** Station to GUWAHATI Station and back. This pass will be valid up to **NOT APPLICABLE** (Authority: Railway Board's letter no. E(RRB)/2002/25/39, dated 18/01/2008).



For CHAIRMAN,
RRB - GUWAHATI

Mrinal Gogoi
M. Gogoi
27/09/08



Certified to be true copy
By following

- 18 -

11 FEB 2009

गुवाहाटी न्यायपीठ
Guwahati Bench

Armenian - 10 serial

NAME : PANKAJ DEKA

ROLL NO.: 20063171036690

Address of the Candidate

BETNA

BETNA

ASSAM

PIN : 781001

Venue : RAILWAY H.S. SCHOOL, MALIGAON, GUWAHATI - 781011.

Date: 23/07/2008

Reporting Time : 09:30 HOURS

Sub:- Aptitude Test for the post of Assistant Station Master under Category No.17 of Employment Notice No. 3/2006.

With reference to your application for the post mentioned above, in response to the Employment Notice cited, you are hereby advised to appear in the Aptitude Test as per following details:

1. You may please note that merely calling a candidate for Aptitude Test does not, in any way, entitle him / her to an appointment in the Railways. Number of candidates called for Aptitude Test is five times the number of vacancies.
2. Request for postponement/change of the date/reporting time/venue mentioned above will not be considered and no further chance will be given. You are advised to make yourself available in Guwahati at least one day before the schedule date of Aptitude Test, so that you get yourself acquainted with the venue. You may also require to stay for 1 - 2 more days and you must come prepared for the same.
3. Approaching Chairman, RRB and/or his Secretary directly or indirectly by you or anybody on your behalf requesting undue consideration for the recruitment will summarily disqualify your candidature.
4. Details of the Aptitude Test may be viewed at <http://www.railway.gov.in/psycho/testfacility/psycho.htm> and <http://www.irpld.org>.
5. FREE RAILWAY PASS (For SC/ST candidates only)

On production of this letter you are entitled to travel free by the Railway in Second Class from GORESWAR Station to GUWAHATI Station and back. This pass will be valid up to 31/07/2008

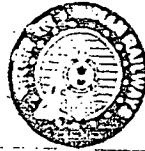
(Authority: Railway Board's letter no. E(RRB)/2002/25/39, dated 18/01/2006).



For CHAIRMAN,
RRB - GUWAHATI

Pankaj Deka

Offered to receive copy
for Advocate



- 19 -
RAILWAY RECRUITMENT BOARD - GUWAHATI

STATION ROAD, GUWAHATI-781 001

CALL LETTER for APTITUDE TEST

No. RRB/G/41/10.

Annexure - B series

25

To: DHIRAJ KUAMR DAS
VILL KENDUKUCHI PO BHATTAPARA
DIST KAMRUP
PS AZARA
ASSAM
PIN - 781017

ROLL NO.: **20063172038532**

Date: 21/06/2008

Under Certificate of Posting



20063172038532

Signature of the Invigilator

Signature of the Candidate (In the presence of Invigilator)

Venue : RAILWAY H.S. SCHOOL, MALIGAON, GUWAHATI - 781011.

Date: 23/07/2008 Reporting Time : 09:30 HOURS

NAME: DHIRAJ KUAMR DAS

Address of the Candidate

ROLL NO.: **20063172038532**

VILL KENDUKUCHI PO BHATTAPARA

DIST KAMRUP

ASSAM PIN - 781017

Venue : RAILWAY H.S. SCHOOL, MALIGAON, GUWAHATI - 781011.

Date: 23/07/2008 Reporting Time : 09:30 HOURS

Sub:- Aptitude Test for the post of Assistant Station Master under Category No.17 of Employment Notice No. 3/2006.

With reference to your application for the post mentioned above, in response to the Employment Notice cited, you are hereby advised to appear in the Aptitude Test as per following details:

1. You may please note that merely calling a candidate for Aptitude Test does not, in any way, entitle him / her to an appointment in the Railways. Number of candidates called for Aptitude Test is five times the number of vacancies.
2. Request for postponement/change of the date/reporting time/venue mentioned above will not be considered and no further chance will be given. You are advised to make yourself available in Guwahati at least one day before the schedule date of Aptitude Test, so that you get yourself acquainted with the venue. You may also require to stay for 1 - 2 more days and you must come prepared for the same.
3. Approaching Chairman, RRB and/or his Secretary directly or indirectly by you or anybody on your behalf requesting undue consideration for the recruitment will summarily disqualify your candidature.
4. Details of the Aptitude Test may be viewed at <http://www.rdsd.gov.in/psycho/testfacility/psycho.htm> and <http://www.irptd.org>.
5. FREE RAILWAY PASS (For SC/ST candidates only)

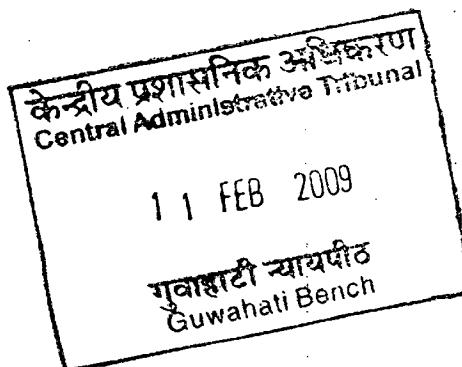
On production of this letter you are entitled to travel free by the Railway in Second Class from KAMKHYA MALIGAON

Station to GUWAHATI Station and back. This pass will be valid up to 31/07/2008

(Authority: Railway Board's letter no. E(RRB)/2002/25/39, dated 18/01/2006).



For CHAIRMAN,
RRB - GUWAHATI



Can't find to leader
Can't be indicated

11 FEB. 2009

गुवाहाटी न्यायालय
Guwahati Bench

Address of the Candidate

VILL BHATIULUA
PO HITUMULUA PS. DATACHARKUCHI
ASSAM

PIN - 781329

NAME: PRAFULLA CH ROY

ROLL NO.: 200631710368/3

Venue : RAILWAY H.S. SCHOOL, MALIGAON, GUWAHATI - 781011.

Date: 23/07/2008

Reporting Time: 09:30 HOURS

Sub:- Aptitude Test for the post of Assistant Station Master under Category No.17 of Employment Notice No. 3/2006.

With reference to your application for the post mentioned above, in response to the Employment Notice cited, you are hereby advised to appear in the Aptitude Test as per following details:

1. You may please note that merely calling a candidate for Aptitude Test does not, in any way, entitle him / her to an appointment in the Railways. Number of candidates called for Aptitude Test is five times the number of vacancies.
2. Request for postponement/change of the date/reporting time/venue mentioned above will not be considered and no further chance will be given. You are advised to make yourself available in Guwahati at least one day before the schedule date of Aptitude Test, so that you get yourself acquainted with the venue. You may also require to stay for 1 - 2 more days and you must come prepared for the same.
3. Approaching Chairman, RRB and/or his Secretary directly or indirectly by you or anybody on your behalf requesting undue consideration for the recruitment will summarily disqualify your candidature.
4. Details of the Aptitude Test may be viewed at <http://www.rdsd.gov.in/psycho/testfacility/psycho.htm> and <http://www.irptd.org>
5. FREE RAILWAY-PASS (For SC/ST candidates only)

On production of this letter you are entitled to travel free by the Railway in Second Class from NOT APPLICABLE Station to GUWAHATI Station and back. This pass will be valid up to NOT APPLICABLE

(Authority: Railway Board's letter no. E(RRB)/2002/25/39, dated 18/01/2006.)



For CHAIRMAN,
RRB - GUWAHATI

Case No. 1000 to be done w/m
B. Advocate

RAILWAY RECRUITMENT BOARD - GUWAHATI

STATION ROAD, GUWAHATI-781 001

Swarna Jyoti
S. Chitra



Result of Aptitude Test — Category No. 17 (ASM) of E. N. No. 3/2006

IT-G.10 ...

(Contd from page 1)
facilities and increase the students' strength. IT Guwahati has about 700 acres of land of which 550 acres could be used for expansion. The institute is also aiming to achieve a three-fold increase in students intake capacity by 2017.

That is the long-term plan and we aim to have a students' capacity of 6,000 by the end of 12th Plan, Barua said.

Similarly IT-Lengpui and IT-Aharagpur have plans to increase their students' strength.

"We have 1.16 acres of land with a students' strength of 1,610. We have the potential to increase it by two and half times," its director Prof S G Chande said. ITI-Charaigaon has also expressed its ability to increase the students' intake capacity up to three-fold in due course of time. The institute has about 1700 acres. Hence with students' strength of 3,000.

These institutes are also exploring running of 'hostels' inside and outside their campuses on public-private partnership mode - PPI.

High Court ...

(Contd from page 1)
after hearing the appeal, today issued notice returnable by November 5, this year.

RN Chanchal, an senior advocate general, Assam, J. railway advocate appeared on behalf of the State of Assam, while GMC was represented by senior advocate Nitin Chaturvedi and Rehmat Salma. Salma, general GMIC, and S. K. Deka, also appeared on behalf of GMC.

On the basis of their performance in the Aptitude Test held from 21-Ju-2006 to 23-Jul-2006, the following candidates have provisionally been found suitable for appearing in the Document Verification (DV) to be held from 20-Oct-2006 onwards. Call letters for the DV is being dispatched individually to these candidates indicating their date for DV. It may be noted that this result is PROVISIONAL, subject to fulfillment of all eligibility conditions as laid down in the Employment Notice No. 3/2006. Roll numbers are arranged in ascending order and not in the order of merit. While every care has been taken in publishing this result, this RRB will not be responsible for any typographical error. This result can also be seen in the official website of Railway Recruitment Board, Guwahati <http://rrbguwahati.gov.in>.

Cat. No. 17 (ASM) of Employment Notice No. 3/2006

20063174000059	20063172000095	20063174001346	20063174002354	20063174002423	20063174002533
20063171002805	20063172003680	20063172003915	20063174004124	20063174005107	20063174005123
20063174005183	20063174006286	20063172006664	20063174006689	20063174006931	20063173007072
20063171007176	20063174007203	20063172007205	20063174007569	20063174007651	20063174007743
20063172007777	20063174007926	20063174008458	20063171008462	20063174008846	20063173008962
20063171009121	20063174009238	20063174009902	20063174010362	20063173010354	20063172010723
20063174010781	20063174011313	20063174011488	20063171012245	20063174012469	20063171012554
20063174012796	20063174014138	20063174014155	20063173014692	20063174014893	20063172015358
20063171015531	20063174015893	20063171016263	20063171017174	20063171017414	20063171017589
20063171018214	20063172018507	20063174018613	20063173018680	20063174018917	20063174019094
20063172019452	20063174022491	20063174023667	20063174024591	20063174025146	20063171025261
20063171026472	20063174026866	20063172027703	20063172030292	20063174032021	20063172033425
20063172033518	20063173035141	20063173035958	20063173036012	20063171036175	20063171036092
20063171036434	20063171036476	20063171036544	20063171036546	20063171037108	20063171037190
20063171037714	20063171037942	20063171037944	20063174038095	20063171038209	20063171038281
20063172039397	20063174038405	20063171038512	20063172038632	20063173039039	20063171039304
20063171039560	20063171039593	20063172039792	20063171039803	20063171040027	20063172040155
20063171040667	20063171041302	TOTAL = 104 (One Hundred and Four)			

30% Extra Candidates for DV: The following candidates (extra) are also called for DV, over and above the number of vacancies notified, primarily to avoid shortfall in the panel. Such candidates should note that merely calling them for DV does not, in any way, entitle them to an appointment in the Railways.

20063171000211	20063174001714	20063174002360	20063174003426	20063171003856	20063173005282
20063171006352	20063171009535	20063174010806	20063174012066	20063171012127	20063171012653
20063174012767	20063174012866	20063172014798	20063172014954	20063171015223	20063171016611
20063173018142	20063171027070	20063174028632	20063171029986	20063174030749	20063171031390
20063171031772	20063171032507	20063174034172	20063171039877	TOTAL = 28 (Twenty Eight)	

Chairman, RRB, Guwahati

Guwahati, 24 Sep-2006

Copy
J. railway
Advocate
General

केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Officer
11 FEB 2009

जाहाजी मायारी
Guwahati Bench
High Court

Annexure-2

To,

The Executive Director Establishment (RRB)
Railway Board, New Delhi.

Dated 18.09.2008

Reference: Information regarding the doubtful selection of E.N. No. 03/2006 of Cat. No.- 17, for the post of ASM under controlling of the RRB, Guwahati.

Subject: For enquiry the procedure of selection, re-assist the answer sheet and re-select the candidate as per norms of merit lists and Advertisement.

Sir,

With due respect, we the aggrieved candidates like to draw your kind attention and good intimation for and about the doubtful selection of the Railway Recruitment Board, Guwahati and take steps for the goodself of the unemployed youths.

We aggrieved on the following the truthful facts wants to bring your knowledge that the Railway Recruitment Board, Guwahati had advertised on dated 02-09-2006 to fillup the post for ASM under category No. 17 to be held the 1st stage written examination on dated 30-09-2007 and Aptitude Examination from 21-07-2008 to 23-07-2008.

On the very fateful date of examination hall a student bearing Roll No. 20063171038281 cried out in great depression after discussion with the examination controller that he had not rightly answered the item No. 5 i.e. the Ability Test (which was no marks, no negative marks and hundred percent compulsory touch) wrongly wrote his answer at the item No. 4 instead of item No.5, whereas the item No. 4 need not to answer by the said candidate as the controlling authority cancelled the item No.4.

The examination authority had not shown the marks against each test and adopted a great policy to select the 104 candidates for recruitment amongst the 520 candidates, where the result was published in the newspaper. We came to know from the reliable sources that after scrutiny and assessment of the marks of the candidates the selection authority had written on the answer sheet only qualified. In this process a question arises what is the actual selection procedure of the RRB to select a candidate?

Contd....P/2

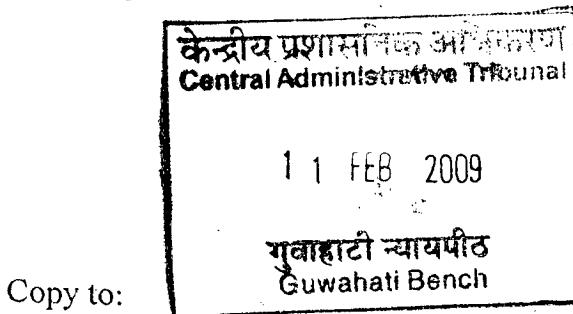
Confidential
One copy
B. Subrahmanyam

[2]

Surprisingly, when the result was announced, the noted Roll No.- 20063171038281 came victorious. Thus, the question arises from this incident how such the ways where from a candidate able to success that could happen in such reputed Central Government Post followed by the RRB, Guwahati. From this incident we the aggrieved candidates have almost lost faith in such examination, where a great expectation were there and suffering from great mental anxiety.

Therefore, we like to request you to enquire the matter and establish the truth of the mode of selection procedure of the RRB, Guwahati as can as immediate, otherwise we shall bound to find the legal side for proper remedy.

For, this act of your kind consideration we shall remain ever grateful to you and oblige:



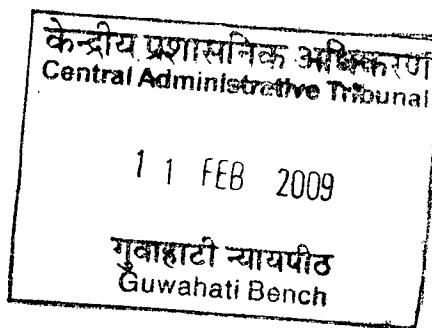
Yours truly,
Prafulla Ch. Roy
(Sri Prafulla Ch. Roy)
and on behalf of other aggrieved
candidates.

1. The Hon'ble President of India,
Raj Bhawan, New Delhi.
2. The Hon'ble Railway Minister,
Rail Bhawan, New Delhi.
3. ✓ The Executive Director,
PSYCHO Technical Directorate,
Govt. of India Ministry of Railways,
Research Designs and Standards Organisation
Manak Nagar, Lucknow – 226011
E-mail – edpsy@rdso.Railnet.gov.in
Fax No. +91-522-2451200/2458500.
4. ✓ The Railway Recruitment Central Board
New Delhi.
5. The Director of Vigilance
Indian Railway, New Delhi

Contd....P/3

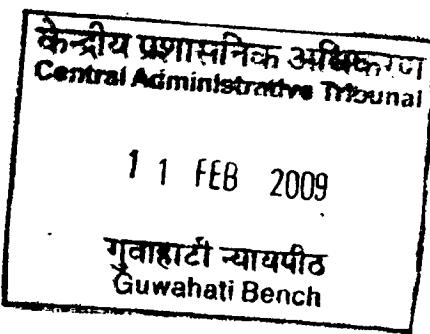
*Confidential copy free copy
A. Roy
Advocate*

6. The Hon'ble Governor of Assam,
Raj Bhawan, Guwahati.
7. The Hon'ble Chief Minister of Assam,
Dispur, Guwahati.
8. ✓ The Chairman,
Railway Recruitment Board,
Station Road, Guwahati- 1.
9. The Chief Vigilance Officer,
N.F. Railway, Maligaon,
Guwahati.
10. The President of All Assam Student Union
Guwahati.
11. The President of AJYCP
Guwahati.
12. The President of Press Club, Assam
Guwahati.
13. The Assam Tribune, Daily News Paper
Chndmari, Guwahati.
14. The Khabar, Daily News Paper.
Guwahati.
15. ✓ The Chairman, (RB)
Railway Board, New Delhi.
16. ✓ The General Manager
N.F. Railway, Maligaon
17. The Chief Personal Officer
N.F.Railway, Maligaon, Guwahati



Concl..... P/4

*and feel free for
B.P.C. follows*



[4]

LIST OF CANDIDATE

<u>SL. NO.</u>	<u>NAME OF CANDIDATE</u>	<u>ROLL NO.</u>	<u>CONTACT NO.</u>
01.	PRAFULLA CH. ROY ^{DRA}	20063171036873	98594-11317
02.	MUNIN DEKA	20063171037631	98641-56227
03.	MRINAL GOGOI	20063171036408	99541-15755
04.	NIRBHOOY RABHA	20063171037263	9854584789
05.	PANKAJ DEKA	20063171036690	9859100198
06.	DHIRAJ KR. DAS	20063172038532	9435861658

(cont'd/next page)
AB
Advocate

File in Court on... 21/5/09
Court Officer.

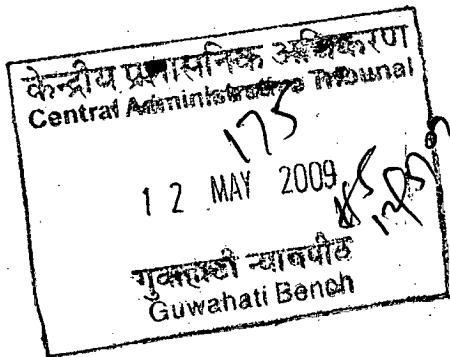
33

70

Shakali Sri
P/A, Guwahati
12/05/09

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:
GUWAHATI BENCH AT GUWAHATI

O.A. NO. 18 of 2009



Sri Prafulla Ch. Roy

.....Applicant

-Vs-

Union of India & others

.....Respondents.

The Written Statements of the Respondents are as follows:-

1. That a copy of the Original Application No.18/2009 (hereinafter) referred to as the "application" has been served upon the respondents. The respondents have gone through the same and understood the contents thereof.
2. That save and except the statements which are specifically admitted by the respondents, the rest of the statements made in the application may be treated as denied.
3. That the statements made in paragraph 1,2,3 and 4 to the application the deponent has nothing to comment unless contrary to the records.
4. That with regard to the statements made in paragraph 5 to the application the answering respondent begs to state that no call letters were issued by Respondent No.3 RRB/GHY on 23.07.08 for candidates appearing in the aptitude test. In fact the call letters for the aptitude test were issued by Respondent No.3 more than one month ahead of the aptitude test scheduled to be held from 21.07.08 to 23.07.08.
5. That the statements made in paragraph 6 to the application are untrue allegations and the answering respondent denies the correctness of the same. The appointed examiner having the requisite criteria, qualification and expertise in the concerned field having technical

अध्याक्ष
RAILWAY
Recruitment Board
स्टेशन रोड, गुवाहाटी-२
Station Road, Guwahati-781001

experience examined the candidates in their aptitude test and assessed their performances accordingly. Hence the applicants' claim is baseless having no legal force at all.

6. That the answering respondent denies the correctness of the statements made in paragraph 7 & 8 to the application. It is again reiterated as stated in the preceding paragraph that only the specialized examiner/evaluator is competent to assess the suitability of a candidate appearing in the psychological aptitude test for selection to the post of ASM /Asstt. Loco Pilot in the Railways. The said specialized examiner examined the candidates and accordingly successful candidates were selected for appointment. The select list was published on 24.9.2008. Further there is no such candidate bearing Roll No. 263171038281 who is alleged not to have answered at all but has found place in the list of successful candidates. The correct roll no. has to be of 14 digits. The allegation averred in paragraph 7 to the application that certain candidates who confessed that they could not answer the questions in the aptitude test correctly but got selected, is absolutely false and baseless and the same is categorically denied by the respondent. Moreover, the ability of a candidate to make a self-assessment about his own performance with absolute confidence in the test is not acceptable as it is not a typical and common from of examination. As such the applicant's charge of malice and favoritism is strongly denied by the answering respondent. Regarding representation of the applicants addressed to EDE(RRB), Railway Board, New Delhi dated 28.09.08 the same has not been received by the deponent.

7. That since the psychological test was done by specialized competent persons and accordingly the select list was published, hence the question of challenging the selection procedure, reassessment/revaluation of answer scripts of the applicants and further to select the successful applicants to the post of Assistant Station Master under category 17 of the advertisement No. 3/2006 has no legal force at all.

8. That the application filed by the applicants are baseless and devoid of merit and as such not tenable in the eye of law and liable to be dismissed with heavy cost.

Chittaranjan
CHITTRANJAN
रेल भूमि बोर्ड
Railway Recruitment Board
स्टेशन रोड, युवाहाटी-२
Station Road, Juhuhati, 781001

12 MAY 2009

3

35

22

9. That the application of the applicants is vague
and vexatious and the applicants filed the same upon some false and flimsy
grounds and as such the applicants are not entitled to any relief claim by them.

10. That in any view of the matter raised in the application and the
reasons set forth thereon, there cannot be any cause of action against the
respondent and the application is liable to be dismissed with cost.

In the premises aforesaid, it is, therefore, prayed
that Your Lordships would be pleased to peruse
the records and after hearing the parties be pleased
to dismiss the application with cost. And pass
such other order/orders as to the Hon'ble Court
may deem fit and proper considering the facts and
circumstances of the case and for the ends of
justice.

And for this the Respondent as in duty bond shall ever pray.

Palika
Palika

अधिकारी
CHAIRMAN
रेल भर्ती बोर्ड
Railway Recruitment Board
स्टेशन रोड, गुवाहाटी-२
गुवाहाटी-७८१००१

केन्द्रीय प्रशासन विभाग न्यायालय
Central Administrative Tribunal

12 MAY 2009

गुवाहाटी न्यायालय
Guwahati Bench

VERIFICATION

I, Shri Teukalagya Rabha ... Son of Shri ...
T. K. Rabha resident of ... Mahigaon ... Guwahati ...
..... at present working as the Chairman/RRB ...
Guwahati being competent and
duly authorized to sign this verification on behalf of all the
Respondents do hereby solemnly affirm and state that the
statements made in paragraph 1,2,3,4,5,7,8,9,10 are true to my
knowledge and belief, and the statements made in paragraph 6 are
true to my information derived from records which I believe to be
true and the rests are my humble submission before this Hon'ble
Tribunal. I have not suppressed any material fact.

And I sign this verification on this ... 11th day of
May ... 2009 at GUWAHATI..



DEPONENT

अध्यक्ष
CHAIRMAN
रेल भर्ती बोर्ड
Railway Recruitment Board
स्टेशन रोड, गुवाहाटी-१
Station Road, Guwahati-781001

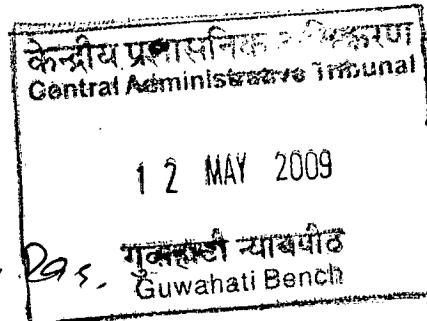
8

NOTICE

From,

Ms. J.R John.
Advocate, Guwahati.

To Mr. H.Das, Mr. B.K. Das,
Advocate, Guwahati



Date: 12.5.09.

Re: OA No 18 of 2008

Sri Prafulla Ch.Roy.

..... Applicant

-Vs-

Union of India &Ors.

..... Respondents

Sir,

Please take notice that the Respondents are filling a Written Statement in the above noted matter today. A copy of the same is enclosed herewith for your use.

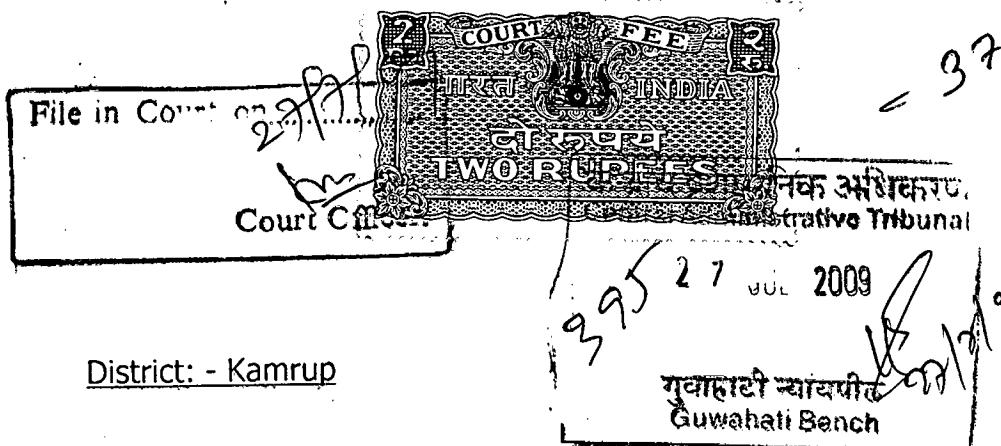
Kindly acknowledge.

Yours faithfully,

Jikky Rachel John
(Jikky Rachel John)
Advocate.

Receive copy

Advocate, Guwahati.
, 21/5/09



District: - Kamrup

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH: AT GUWAHATI

[An application under section 19 of the Administrative
Tribunals Act, 1985]

O.A. No. 18 of 2009

Shri Prafulla Ch. Roy & 5 Ors

.....Applicant

-VERSUA-

Union of India & Ors.

.....Respondents

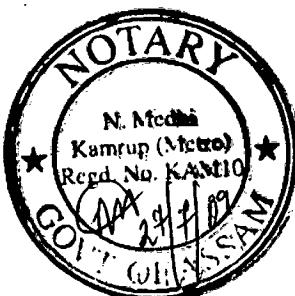
IN THE MATTER OF: -

A rejoinder by the applicants to the statements made in the written statement filed by the Respondents.

- **REJOINDER AFFIDAVIT**-

I, Shri Prafulla Ch. Roy, son of Shri Keshab Chandra Roy, aged about 29 years, by profession- unemployed Resident of village- Bhati, P.O. - Nityananda, Pin- 781329 in the district of Barpeta, Assam, do hereby state as follows: -

1. That I am one of the applicants of the accompanying O.A. I am acquainted with the facts and circumstances of the O.A. I have been authorized by the other applicants to verify the statements made in this rejoinder affidavit for and on their behalf.
2. That save and except those statements made in the written statement, which are specifically admitted herein below and the rest of



Filed by:-
Shri Prafulla Ch. Roy
2009 :: Apperents
27/11/09
Mukul Baruah
Advocate

27.01.2009

গুৱাহাটী বিধুৰণ
Guwahati Bench

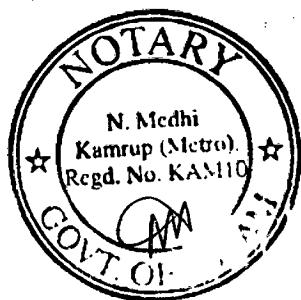
the statements made therein are to be regarded as not admitted and denied by the deponent.

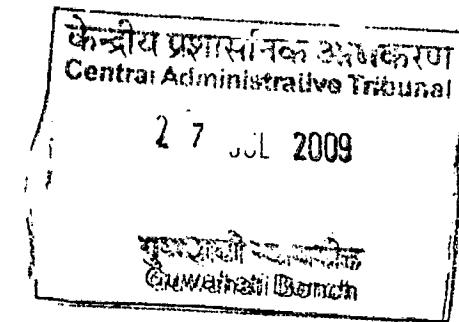
3. That with regard to the statements made in paragraph 3 of the written statement, the deponent reiterates and reaffirms the statements made in paragraphs 1, 2, 3 and 4 of the O.A.

4. That with regard to the statements made in paragraph 4 of the written statement, the deponent states that the applicants had filed the calling letters as annexure with the Q.A pursuant to which the applicants appeared for the written interview. The deponent reiterates and reaffirms the statements made in paragraph 5 of the O.A.

5. That the deponent states that the applicants were having all the requisite qualification for the post and they performed extremely well in the written test. All the applicant in the connected O.A. were more than sure to get 70% in the written test. It could have disclosed the marks obtained by the applicants in the Q.A. It appears that the written statement has been filed very casually without even going through the relevant record and mark sheets of the applicants. Therefore, this Hon'ble Tribunal may be pleased to call for the record of the selection to find out as to why the applicants were deprived from selection and appointment.

6. That with regard to the statements made in paragraph 6 of the written statement, the deponent states that select list is prepared calculating the marks obtained in the written test and 30% of marks obtained in the psychological test. However, no mark is fixed for the psychological test and consequently it is also not known that what the total marks for the psychological test are. Therefore, if a candidate obtains 70% of marks in the written test, so there is no justification as why his name shall not be appeared in the select list where as-





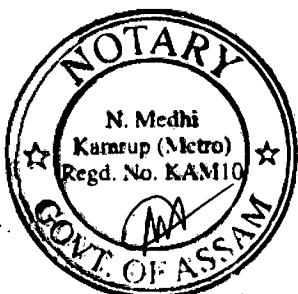
Select list= Marks obtained in the written test+ 30% of marks
 Obtained in the psychological test.

On going through the written statement, it appears that the Respondents tried to avoid disclosing what the actual procedure for selection is and at least what is the marks of psychological test. Moreover, it is also appeared that the Respondents adopted an unfair process for selection of candidates which may be interfered by this Hon'ble Tribunal where transparency and good governance are two more ingredients of equality before law as per Article '14 of the Constitution of India.

So far the Roll No. 263171038281 is a typographical error which to be read correctly as 20063171038281.

The information placed before this Hon'ble Court as to the representation dated 28.9.2008 filed by the applicants is not correct. The deponent states that pursuant to the said representation dated 28.9.2008, the Addl. Comptroller, New Delhi instructed the Secretary to the Government of India, Ministry of Railways vide letter dated 10.10.2008 to take action the matter of the representation dated 28.9.2008 and to intimate the same to the deponent. It is very unfortunate on the part of the authority who filed the written statement for not having such information. It appears that the Respondents are trying to mislead this Hon'ble Court and its judicial time by filing such written statement which is not based on relevant information which may lead to miscarriage of justice. Therefore, this Hon'ble Tribunal may be pleased to issue show cause to the said authority for furnishing wrong information before the Hon'ble Tribunal.

A copy of the said letter dated 10.10.2008 is enclosed herewith and marked as Annexure-1.



27 JUL 2009

गुवाहाटी न्यायपाल
Guwahati Bench

7. That the deponent denies the statements made in paragraphs 7, 8, 9 and 10 of the written statement. The deponent states that since the applicants are about to receive more than 70% of marks in the written statement, there is no chance for them for not performing well in the psychological test. Since the respondents have failed to disclosed the entire facts and marks obtained by the applicants in their written statement, this Hon'ble may be pleased to find out from the record, what is the illegality committed by the Respondent in the selection process.

The deponent states that their case is having merit.

That the statements made in paragraphs 1 to 7 of the rejoinder affidavit are true to my knowledge and that I have not suppressed any material fact.

I signed this verification this the 27th day of July, 2009 at Guwahati.

Deponent by:-

N. Medhi
27/7/09

Advocate

Prasfulla Ch. Roy

DEPONENT



Solemnly affirmed before me

N. Medhi
27/7/09

Advocate / Notary



- 5 -

Annexure- 1

PRESIDENT'S SECRETARIAT
(PUBLIC SECTION)
RASHTRAPATI BHAVAN
NEW DELHI - 110004

Serial Number : P1-A /2356

Dated : 10-Oct-2008

Enclosed please find for appropriate attention a petition dated 28.09.2008
received from SHRI SRI PRAFULLA CH. ROY, C/O M/S JYUTI GAS AGENCY MC ROAD UZAN
BAZAR , GUWAHATI, Assam

Action taken in the matter may please be communicated to the petitioner directly under
intimation to this Secretariat.

(K.C. Jayarajan)
Addl. Comptroller

To,

SECRETARY TO THE GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAIL BHAWAN
NEW DELHI

Copy to:

SHRI SRI PRAFULLA CH. ROY
C/O M/S JYUTI GAS AGENCY MC ROAD UZAN
BAZAR
GUWAHATI
Assam

Requested to liaise with the
aforementioned addressee directly
for further information in the matter

(K.C. Jayarajan)
Addl. Comptroller

BOOK POST

Serial Number :
P1-A /2356

ON INDIA GOVERNMENT SERVICE

TO

SHRI SRI PRAFULLA CH. ROY
C/O M/S JYUTI GAS AGENCY MC ROAD UZAN BAZAR
GUWAHATI
Assam

FROM:
President's Secretariat
Rashtrapati Bhavan
NEW DELHI - 110 004.

केन्द्रीय प्रशासनिक अदायक
Central Administrative Tribunal

27 JUL 2009

गुवाहाटी आदायक
Guwahati Bench

Complied for the time being.
Adhocate